

The order passed by Hon'ble JAD-I and Hon'ble JAD-II, on the mentioning slips filed by Ld. Counsels through mentioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
11.12.2020					
1.	Abhishek Kumar mob. no. not given	Prema Devi	Cr. WJC	The present instant application is being filed for a direction upon the Director, Bihar Forensic Science Laboratory, Patna to submit the its report on blood samples and other incriminating materials which was collected during the investigation of a case.	Not Permitted for urgent filing through e-mail.
2.	Dilip Kumar 9835070290	Sudist Kumar	CWJC	Payment matter.	Not Permitted for urgent filing through e-mail.
3.	Dhirendra Kumar 9430557094	Ms. Pinki Kumari	MJC (Contempt)	Petitioner is disabled and mentally crippled person her pension is not being paid despite the order of the Hon'ble High Court dated 24.09.2020 passed in CWJC 5689/2019.	Not Permitted for urgent filing through e-mail.
4.	Maheshwar Prasad 9431840947	Rakesh Singh & Ors	Cr. Misc. (A. Bail)	Apprehension of arrest.	Not Permitted for urgent filing through e-mail.
5.	Maheshwar Prasad 9431840947	Jawalo Prasad	Cr. Misc. (R. Bail)	In custody.	Not Permitted for urgent filing through e-mail.
6.	Maheshwar Prasad 9431840947	Jitendra Kumar Upadhyay & Ors.	CWJC	PIL matter.	Not Permitted for urgent filing through e-mail.

7.	Ranjit Kumar Yadav 9006619732	Sanjeev Kumar Yadav	CWJC	The petitioner is school teacher and respondents without giving opportunity order has been passed.	Not Permitted for urgent filing through e-mail.
8.	Basant Kumar Choudhary 9431021570	Basant Kumar Choudhary Sr. Advocate, Patna High Court	CWJC	Due to enormous delay in the formation and implementation of the master plan and non execution of the master plan has caused enormous loss to the urban life and economic opportunity and also created serious congestion and traffic problem in the Patna city.	Not Permitted for urgent filing through e-mail.
9.	Ashutosh Tripathy 9934941348	Mananjay Choubey	CWJC	Release of vehicle.	Not Permitted for urgent filing through e-mail.
10.	Vijay Anand 9431024148	Bhushan Paswan	Cr. Misc. (R. Bail)	In custody.	Not Permitted for urgent filing through e-mail.
11.	Bipin Bihari Singh 8877241292	Dhiraj Kumar & Ors.	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
12.	Md Irshad 9572288971	Sanjay Koda	Cr. Misc. (R. Bail)	In custody.	Not Permitted for urgent filing through e-mail.
13.	Bipin Bihari Singh 8877241292	Amar Kumar & Ors.	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
14.	Bipin Bihari Singh 8877241292	Sanjay Kumar & Anr.	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
15.	Sunil Kumar Singh 9430067954	Ram Naresh Choudhary	CWJC	CWJC No. 9227/2020 has been communicated to me on 10.12.2020 for the very same case which has been disposed by this HONb'le	Not Permitted for urgent filing through e-mail.

				Court by order dt. 26.06.2020 passed in CWJC 6245/2020, order passed by Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay. The same may kindly be corrected accordingly.	
16.	Jagdish Prasad Singh 9431073103	Deo Narayan Sah	Cr. Misc. (R. Bail)	EC-BRHC99-19711-2020 for grant of regular bail was filed on 15.10.2020 on old portal inadvertently and thus about two months have been elapsed. Hence the permission be granted to file on new portal of filing and take the same on priority basis.	Not Permitted for urgent filing through e-mail.
17.	Jagdish Prasad Singh 9431073103	Meena Devi	Cr. Misc. (A. Bail)	EC-BRHC99-19696-2020 for grant of anticipatory bail was filed on 12.10.2020 on old portal inadvertently and thus about two months have been elapsed. Hence the permission be granted to file on new portal of filing and take the same on priority basis.	Not Permitted for urgent filing through e-mail.
18.	Ranjeet Kumar Singh 9334029710	Vishal Kumar Arya	CWJC	Demolition matter.	Not Permitted for urgent filing through e-mail.
19.	Gautam Kumar Yadav	Md Nuroolain	CWJC	Encroachment matter.	Not Permitted for urgent filing

	9708215824				through e-mail.
20.	Abhinav Srivastava 92348754 42	Swami Tridandi Dev Mahavidya alaya & others	To file civil writ	Affiliation matter. (School matter)	Not Permitted for urgent filing through e-mail.
21.	Satish Kumar Sinha 79032181 85	Brij Bihari Rai	To file civil writ	Transfer matter. Petitioner is a ill person suffering from Brain Tumor, serving in Central Industrial Security Force & is going to retire on 28.2.2024	Not Permitted for urgent filing through e-mail.
22.	Abhijeet Gautam 84095091 39	East N west Teachers Training College	To file civil writ	Affiliation matter. (School matter).	Not Permitted for urgent filing through e-mail.
23.	Madan Mohan 96310679 97	Pradeep Pohre	For filing bail petition	Petitioner is in custody since 30.8.2018	Not Permitted for urgent filing through e-mail.
24.	Rajiv Ranjan Singh 94306003 51	Chamru Paswan @ Naresh Kumar	To file Cr. Misc. A. bail	Apprehension of his arrest	Not Permitted for urgent filing through e-mail.
25.	Rajiv Ranjan Singh 94306003 51	Sri Kant Mandal	To file Cr. Misc. A. bail	Apprehension of his arrest	Not Permitted for urgent filing through e-mail.
14.12.2020					
26.	Prashant Kumar 9582941399	Joshine Antony	CWJC	Direction to the Respondents for immediate regulation & action against the illegally operated slaughter-houses- cum-meat processing units.	Not Permitted for urgent filing through e-mail.
27.	Pranav	Dilip Kumar	CWJC	Appointment	Not Permitted

	Kumar 8210249090	& Ors.		matter.	for urgent filing through e-mail.
28.	Girish Chandra Jha 9835445902	Md Naziullah	Cr. Misc. (A. Bail)	Apprehension of arrest.	Not Permitted for urgent filing through e-mail.
29.	Ashutosh Tripathy 9934941348	Mananjay Choubey	CWJC	Release of vehicle.	Not Permitted for urgent filing through e-mail.
30.	Manoj Kumar Manoj 9431082349	Chandan Vatsa	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
31.	Manoj Kumar Manoj 9431082349	Sigheshwar Mahto	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
32.	Manoj Kumar Manoj 9431082349	Rekha Kumari	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
33.	Manoj Kumar Manoj 9431082349	Ambuj Kumar	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
34.	Manoj Kumar Manoj 9431082349	Shweta Kumari	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
35.	Manoj Kumar Manoj 9431082349	Ammara Jabin	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
36.	Rupesh Kumar 8809469340	Pramod Kumar Thakur & Ors.	CWJC	Petitioners are worked as non- formal instructors and in light of the judgment of Hon'ble Apex Court, the Hon'ble Supreme Court has restricted the order to the person those who have approached to the High Court. For the same, petitioners are filing this writ petitioner.	Not Permitted for urgent filing through e-mail.
37.	Ravi Shanker	Rinku	CWJC	Salary matter.	Not Permitted

	Pankaj 9135044805	Kumari			for urgent filing through e-mail.
38.	Anil Kumar Choudhary 8986459778	Gaurav Kumar	CWJC	Release of vehicle.	Not Permitted for urgent filing through e-mail.
39.	Nachiketa Jha 9835454461	Amrita Chandra	CWJC	Permission for filing CWJC.	Not Permitted for urgent filing through e-mail.
40.	Nachiketa Jha 9835454461	Sanju Devi	CWJC	Permission for filing CWJC.	Not Permitted for urgent filing through e-mail.
41.	Pranav Kumar 8210249090	Md Jahangir & Ors.	CWJC	Petition against consequence of eviction and seizure of security deposit for non-payment of unilateral & retrospective revision of rent.	Not Permitted for urgent filing through e-mail.
42.	Pranav Kumar 8210249090	Ranjan Kumar & Ors.	LPA	LPA against recovery directed against Class-III employees.	Not Permitted for urgent filing through e-mail.
43.	Saroj Kumar 9334281109	Mangal Singh	CWJC	For replacement of forged donor of college.	Not Permitted for urgent filing through e-mail.
44.	Sunil Kumar Singh 9430067954	Anil Sah	Cr. Misc. (R. Bail)	In custody.	Not Permitted for urgent filing through e-mail.
45.	Rajeev Kumar Singh 9431022601	Md Naushad Alam & Ors.	CWJC	Mentioning of other set of persons aggrieved by same order i.e. 02.06.2020 was allowed and case no has also been allotted i.e. CWJC 7315/2020 and has been heard also.	Not Permitted for urgent filing through e-mail.
46.	Shambhu Nath 9431421154	Subhash Chandra	CWJC	Matter relates to punishment in Departmental Proceeding wherein punishment of stoppage of one increment with cumulative effect	Not Permitted for urgent filing through e-mail.

				has been inflicted under Rule 14 (VI) of Bihar Government Servant Rules, 2005.	
47.	Braj Kishore Singh 9431853863	Yogendra Kumar Dube	CWJC	Release of vehicle.	Not Permitted for urgent filing through e-mail.
48.	Girish Chandra Jha 9835445902	Raunak Kumar Singh	Cr. Misc. (A. Bail)	Apprehension of arrest.	Not Permitted for urgent filing through e-mail.
49.	Girish Chandra Jha 9835445902	Rishiraj Lal Deo	Cr. Misc. (A. Bail)	Apprehension of arrest.	Not Permitted for urgent filing through e-mail.
50.	Ashok Kumar Singh 9431887784	Kapil Muni Singh	Cr. WJC	Not legible.	Not Permitted for urgent filing through e-mail.
51.	Sanchay Srivastava 9006110279	Anil Kumar Pandit	CWJC	The petitioner had applied to be appointed P.D.S. Dealer but his application has been arbitrarily rejected and some other person having minimal/less qualification has been appointed in a grossly improper manner and in violation of rules.	Not Permitted for urgent filing through e-mail.
52.	Arun Kumar Mandal 9430928446	Vinita Kumari	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
53.	Arun Kumar Mandal 9430928446	Vijay Mandal	Cr. Misc. (R. Bail)	In custody.	Not Permitted for urgent filing through e-mail.
54.	Deepak Kumar 94310731116	Rajesh Kumar	CWJC	Petitioner was issued letter of intent by BPCL for opening of retail outlet but issuance of NOC by Patna Metropolitan Region Authority have issued NOC in favour of petitioner. Last	Not Permitted for urgent filing through e-mail.

				date for submission of NOC is 05.01.2021.	
55.	Shashi Bhushan Singh 9304924357	Ram Padarth Singh	CWJC	Petitioner's Chura Mill has been sealed by the respondent authorities without any specific reason.	Not Permitted for urgent filing through e-mail.
56.	Shashi Bhushan Singh 9304924357	Md Zaheeruddin Ansari	CWJC	Salary matter.	Not Permitted for urgent filing through e-mail.
57.	Pranav Kumar 8210249090/ 9931022485	V/ S Vishnu Sugar Mills Ltd.	To file Civil Writ	Order No 3965 dated 4.12.2020 & Excise commissioner directed the petitioner company to supply 25,000 quintal of molasses to Manjolia Sugar Mills within 15 days at the same old price. Therefore the matter be heard out of turn otherwise after the expiry of the abovementioned period the present cause of the action will not survive & the petitioner will become remediless.	Not Permitted for urgent filing through e-mail.
58.	Ranjeet Kumar Pandey 9431421943	Zila Parishad Sitamarhi – cum Employment unit through its Secretary	To file Civil Writ	School matter	Not Permitted for urgent filing through e-mail.
59.	Sanjeev Kumar Singh 9835061709	Ashok Kumar Singh & others	To file Civil Writ	In spite of valid recommendation made by Bihar University for	Not Permitted for urgent filing through e-mail.

				granting affiliation to college, The state govt has rejected the affiliation, in violation of its own letter dated 8.3.2018, thereby jeopardizing the carrier of students & the teacher in the concerned subjects.	
60.	Parshuram Singh 9334103898	Shashank Ranjan	For filing criminal	Submission of charge sheet after Completing Investigation	Not Permitted for urgent filing through e-mail.
61.	Tarun Prasad Mandal 9431096918	Pradeep Kumar Gupta	To file Cr. Misc A. Bail	Apprehension of his arrest.	Not Permitted for urgent filing through e-mail.
62.	Parshuram Singh 9334103898	Ravindra Prasad Singh	To file Civil Writ	Payment of Retiral benefit.	Not Permitted for urgent filing through e-mail.
63.	Yugal Kishore 8271867733	Shashi Shekhar Prasad Singh	MJC	Permission for accepting present MJC.	Not Permitted for urgent filing through e-mail.
64.	Manoj Kumar 9334609470	Sayta Narayan Prasad Singh	CWJC	Removal of obstruction.	Not Permitted for urgent filing through e-mail.
65.	Rajesh Kumar 9431638305	Bhola Kumar Jaishwal	CWJC	Release of motorcycle.	Not Permitted for urgent filing through e-mail.
66.	Sourendra Pandey 9431015569	Ghoghardiha Prakhanda Fisheries Cooperative Society & Anr.	Civil Writ	The petitioner, a fisheries cooperative society has raised objection to the provisional voter list prepared by the B.D.O, Ghoghardiha within time as per the notification. However, going against the rules without disposing of such objection, the final list has been prepared and	Not Permitted for urgent filing through e-mail.

				published, without calling the petitioners for any hearing or passing any order rejecting such objection. The elections are round the corner hence urgent hearing is required.	
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Mentioning matters regarding urgent hearing of pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
11.12.2020					
67.	Ajay Kr. Sinha 9905450531	Jai Shankar Kr.	CWJC EC-BRHC01- 13424-2020	Matter is related to E.C. Act.	No Urgency
68.	Suryakant Kr. 9835830745	Nirmala Kumari and Ors.	CWJC No. 17635/2019	Filed for payment of salary to the petitioners.	No Urgency
69.	Lokesh Kr. Singh 9771120451	Ramesh Kr. Yadav	EC-BRHC01- 10344-2020 (R.Bail)	Case filed on 12.10.2020 and approved on 28.11.2020 but till date the Token No. has not been allotted.	Registrar List to verify
70.	Shailendra Kr. Jha 9504008674	Raj Kr. Paswan and Ors.	EC-BRHC01- 17048/2020	Petitioner's mother died on 06.12.2020, no one other than petitioner. Death certificate is being attached herewith.	To be Listed at the earliest
71.	Ravi Prakash Dwivedi 9546738201	Durgesh Kr.	CWJC No. 10670/2020	Release of Vehicle.	To be Listed
72.	Anil Kr. Saxena 9334270542	Parmod Singh	EC-BRHC99- 10605-2020 (A.Bail)	Case filed on 17.07.2020 but till today Token No. has not been generated, the petitioner has apprehension of his arrest.	Registrar List to verify
73.	Anil Kr. Saxena 9334270542	Siyamani Devi	EC-BRHC99- 10327-2020 (A.Bail)	Case filed on 17.07.2020 but till today Token No. has not been generated, the petitioner has apprehension	Registrar List to verify

				of his arrest.	
74.	Sachida Nand Rai 9835097192	Gopal Sah	Cr. App. No. 1016/2020 (SJ)	Appellant No. 1 has been arrested while appellant No. 2 has been chargesheeted, as such appellant want to withdraw this application.	To be Listed
75.	Md. Najmul Hodda 9431495219	Md. Mosarrat	Token No. 34739/2020 (A.Bail)	Stamp reporting has not been done.	Registrar List to verify
76.	Md. Najmul Hodda 9431495219	Bibi Sahnaz	Token No. 35230/2020 (A.Bail)	Stamp reporting has not been done.	Registrar List to verify
77.	Sanjeev Kr. 9835292830	Santosh Kr. Srivastwa and Ors.	CWJC No. 11486/2020	Due to unprecedented difficulty due to Covid-19 petitioners' theses has not been submitted, consequently they are deprived from their degree of Ph.D asyet. In the meantime, selection of Assistant Professor is being going on and due to non availability of Ph.D. Degree, authority concern negating to accept thier application.	To be Listed
78.	Sushil Kr. Singh 9431221125	Sanjeev Kr. Singh	CWJC EC-BRHC01- 09438-2020	Trade & Commerce matter, The petitioner has been disqualified as	No Urgency

				Director of the Company, which has struck off by the Registrar of Companies, Bihar, Patna. Consequently the petitioner is unable to do his business.	
79.	Niranjana Kr. 9199527423	Havaldar-64, dinesh Dubey and Anr.	CWJC EC-BRHC01- 22958-2020	This writ application has to file for quashing of letter dt. 03.12.2020, whereby and whereunder the Schedule of election of 16 post of Executive (Central) of Bihar Police Mens Association, Bihar, Patna has been fixed for 17.12.2020 in a very mechanical manner and without authority of law.	No Urgency
80.	Mr. Sunil Singh 9835271580	Abhishek Pratap Singh	CWJC EC-BRHC01- 20894-2020	Matter relates to correction of the gradation list of Assistants working in the Hon'ble Patna High Court as petitioner is drawing less salary than he is entitled to and the incorrect gradation list	No Urgency

				may cause irreparable damage to his promotion avenue.	
81.	Ajit Ranjan Kr. 9934772141	Chandan Manjhi	EC-BRHC01- 18106-2020	For withdrawal.	To be Listed U/H TBM
82.	Rajeev Ranjan Sinha 9304169966	LalBabu Sah	EC-BRHC01- 12452/2020	Case filed on 18.10.2020 but till today, token no. or approval has not been done after filing another case approval has been done.	Registrar List to verify
83.	Lokesh Kr. Singh 9771120451	Jamil Alam	EC-BRHC01- 08922-2020 (R.Bail)	Case filed on 08.10.2020 and approved on 10.11.2020 but till date token No. has not been allotted.	Registrar List to verify
84.	Anil Kr. Saxena 9334270542	Auli Bhuiyan	Cr. Rev. Token No. 30190/2020	Petitioner is rotting in jail since 01.10.2018.	No Urgency
85.	Ravi Prakash Dwivedi 9546738201	Seetaram	CWJC No. 10671/2020	Release of Vehicle.	To be Listed
86.	Shri Prakash Srivastava 8084510539	Rama Sis manjhi	CWJC No. 17402/2018	The petitioner was applicant of Motor Vehicle Inspector invokes the jurisdiction of this Hon'ble Court for similar treatment, in terms of the order passed by Hon'ble Apex Court dt. 10.01.2018.	No Urgency
87.	Md. Imteyaz Ahmad	Furzana Naz	EC-BRHC01- 17542-2020	Stamp reporting	Registrar List to verify

	9386416816		(A.Bail)	required.	
88.	Pravin Kr. 9835251458	Kapildeo Sonar	Token No. 39294/2020	Petitioner in custody since 20.12.2019.	No Urgency
89.	Pravin Kr. 9835251458	Chitar Sonar and Anr.	Token No. 39294/2020	Petitioner No. 1 in custodys ince 24.01.2020 and petitioner No. 2 in custody since 29.05.2020.	No Urgency
90.	Swapnil Kr. 9934765641	Mukesh Rajhans	Cr. Misc. No. 29985/2020	For filing Vakalatnama	No Urgency
91.	Navin Kr. 7992287542	Amernath mahto	CWJC No. 25678/2019	Land of the petitioner has been encroached by Respondents arbitrarily without any legal documents for which the Hon'ble Court has directed to file counter affidavit, petitioner has to sell his land for his daughters marriage.	No Urgency
92.	Navin Kr. 7992287542	Binay kr.	Cr. Misc. No. 77754/2019	Petitioner is quite innocent it is apparent from documents, the certified copy of the circle officer under whom petitioner was working and as per order of C.O petitioner act upon and issue revenue rent receipt, for which	No Urgency

				petitioner has been alleged to issue rent receipt without permission of competent authority, and the case is posted for framing of charge, and court below has directed to bring appreciate order otherwise court proved further, while the petitioner has already furnish progress report of Hon'ble High Court.	
93.	Mritunjay Pd. Singh 9934427432	Imteyaz	Cr. App. (SJ) No. 1217/2020	Petitioner is in custody, Advocate of the petitioner is available at Patna and ready to make argument.	No Urgency
94.	Mritunjay Pd. Singh 9934427432	Prem Kr. Singh	CWJC 17198/2019	The rail department encroaching the land of the petitioner and making construction of wall without acquiring the land.	No Urgency
95.	Mritunjay Pd. Singh 9934427432	Ajay Kr.	CWJC No. 5807/2012	It is selection matter and pleadings completed and final hearing is pending. Petitioner may become overage if not	No Urgency

				heard soon.	
96.	Mritunjay Pd. Singh 9934427432	Bibhuti Bhushan	CWJC No. 1767/2018	Authority is making over the land of petitioner without acquiring and making payment of award money to the petitioner.	No Urgency
97.	Giridhar Gopal Tiwary 9431384590	Rajendra Thakur and Ors.	Token No. CWJC No. 6308/2020	Matter relates to recruitment from panel which was prepared in the year 2019, which is going to lapse very soon.	No Urgency
98.	Bhola Kr. 9334143982	Ganga Bishun Singh	I.A. No. 03/2020 in F.A. No. 84/2016	The appellant is going to be dispossessed from his house by the learned Executing Court in terms of the impugned order. Thus operation of the impugned order is urgently required to be stayed.	No Urgency
99.	Gautam Kr. Yadav 9708215824	Ramendra Yadav	EC-BRHC01-13496-2020 (R.Bail)	The marriage of sister of petitioner has been fixed on 13.12.2020, he is in custody since 01.10.2020, till today token No. has not been given.	No Urgency
100.	Subodh Kr. 9931291840	Bittu Mode	EC-BRHC01-21461-2020	Petitioner filed for A.Bail and	To be Listed U/H TBM

			(A.Bail)	petitioner has been arrested by police on 08.12.2020, for withdrawal.	
101.	Vinod Kr. 7061545511	Md. Abdul Rub	EC-BRHC01-18309-2020	Marriage ceremony of the son of the petitioner is necessary to perform the marriage ceremony.	No Urgency
102.	Shourya Sanyal 9911690920	Ramanji Jha	Cr. Rev. 1601/2019	The present application has been filed on 20.12.2019 for setting aside an order passed by Principle Judge, Family Court at madhubani wherein an unreasonable amount of maintenance has been foisted upon the petitioner. The petitioner is unemployed and unable to meet his personal expenses.	No Urgency
103.	Mahasweta Chatterjee 8294731916	Sri Mithilesh Prasad Singh	EC-BRHC99-19638-2020	The case was filed on 28.09.2020 but till date token No. and case No. has not been allotted.	Registrar List to verify
104.	Mahasweta Chatterjee 8294731916	Praphul Kr.	EC-BRHC99-19639-2020	The case was filed on 28.09.2020 but till date token No. and case No. has not	Registrar List to verify

				been allotted.	
105.	Mahasweta Chatterjee 8294731916	Madhulima Shekhar	EC-BRHC99-10420-2020	The case was filed on 18.07.2020 Stamp reporting required.	Registrar List to verify
106.	Mahasweta Chatterjee 8294731916	Surendra Kewat	EC-BRHC99-10557-2020	The case was filed on 20.07.2020 Stamp reporting required.	Registrar List to verify
107.	Raj Kishor Prasad 9431648303	Sonu Kr.	Token No. 27980/2020	Modification for extension of time to surrender.	To be Listed
108.	Ashutosh Kr. 9431873772	Md. Apsar Ansari	Token No. 33493-2020	Case filed on 27.08.2020 and token No. generated on 22.09.2020 but till today Cr. Case No. has not been generated. Petitioner is in custody since 11 months.	Registrar List to verify
109.	R.B. Singh 8083461948	Asgari Khatoon	EC-BRHC01-05487-2020	Case was filed on 01.11.2020 but till date Cr. Misc. No. has not been allotted.	Registrar List to verify
110.	R.B. Singh 8083461948	Mukesh Kr. Yadav	EC-BRHC01-05486-2020	Case was filed on 01.11.2020 but till date Cr. Misc. No. has not been allotted.	Registrar List to verify
111.	Sanjay Sinha 9430204397	Sanjay Kr. And Ors.	CWJC No. 8536/2020	The aforesaid matter related to appointment. The petitioners denied	No Urgency

				appointment and some illegal appointments have also been made.	
112.	Harendra Kr. Tiwary 9430963405	Madan Mohan Bhagat	CWJC EC-BRHC01-22891-2020	Land encroachment matter, despite direction of D.M. The respondent S.P. Bettiah has not given direction to concerned P.S. For lodging FIR against the Anti social elements who are demolishing ancient building prior to Independence Era and they are trying to grab land.	No Urgency
113.	Ajay Prasad 9334106274	Sunil Kr.	Cr. App. No. 3748/2018	That the petitioner is convicted for 10 years on 09.08.2018. The petitioner is in custody since 06.04.2017 And he has completed three years 8 months and subsequently he has moved before the Hon'ble High Court for grant of bail on 03.12.2019 vide I.A. No. 03/2020	To be Listed

				whereas Lordship held “if the hearing is not kaen up within one year, the petitioner appllant is at liberty to mover for grant of bail.” Copy of order is enclosed herewith.	
114.	Rajesh Kr. 8986264976	Vikash Kr.	EC-BRHC01-149061-2020	Petitioner is in custody since a long time but the token No. has not been generated.	Registrar List to verify
115.	Sharda Nand Mishra 9430450915	Avinash Kr.	CWJC No. EC-BRHC01-13012-2020	For quashing Form No. 4 of Constable (GD) Exam 2018 dt. 01.10.2020 by which petitioner declared as medically unfit, whenever petitioner is medically fit as per Annexure-6, which are issued by Medical Officer ANMMCH Gaya and further issued direction to respondents for considering the case of the petitioner for issuance of selection letter on the post of constable	No Urgency

				(GD).	
116.	Ranjit Kr. Yadav 9473343266	Sandip Kr. And Ors.	CWJC No. 43/2020, I.A. No. 03/2020	The matter is for direction to the respondents to distribute Post/Seats of Ayus Doctor (Homeopathic, Ayurvedic and Unani) in the ratio of 40:40:20 like other state revising the earlier resolution dt. 13.01.1998 advertisement for appointment has been published and I.A. No. 03/2020 has been filed challenging the same.	No Urgency
117.	Ranjit Kr. Yadav 9473343266	Asharfi Yadav	Cr. App. No. 5144/2019 (SJ)	The appellant is in judicial custody since 30.03.2018.	To be Listed
118.	Prabhat Ranjan 9934089894	VS Enterprises	EC-BRHC01- 24402-2020	Not given.	Not clear
119.	Pawan Kr. 9534364524	Raja Babu	Cr. Rev. No. 407/2020	That the petitioner is in custody since 04.01.2020 and is a juvenile .	To be Listed
120.	Pawan Kr. 9534364524	Rahul Kr. Sah	Cr. Misc. No. 1441/2020 (R.Bail)	The present stage was called for, the report has arrived as such this case may be listed as per the direction of the Hon'ble Court.	To be Listed

121.	Nityanand Mishra 9431492472	Neeraj Kr. And Ors.	I.A. No. 02/2020 in CWJC No. 659/2018	Matter relates to appointment, I.A. Has been filed for compliance of the order dt. 03.03.2020 whereby and whereunder this Hon'ble court has been pleased to issue specific direction that once the decision is approved by the competent authority which has already been mentioned in Para-4 and Annx-A of 3 rd supplementary affidavit filed by respondents No.1 and 3.	No Urgency
122.	Ganesh Prasad Singh 9934063994	Swayam Prakash Ojha and Ors.	Cr. App. (SJ) Token No. 34891/2020 (R.Bail)	Stamp reporting pending since last two months.	Registrar List to verify
123.	Saroj Kr. 9334281109	Nand Kishore Singh and Ors.	CWJC No. 8606/2020	Petitioners are applicants for the post of the DIET lecturers against the 478 post vide advt. No. 02/2016 dt. 03.05.2016. in the final result dt. 27.02.2020 and revised result dt. 21.08.2020 there is complete violation of advertisement	No Urgency

				notification No. 02/2016.	
124.	Rajiv Ranjan Singh 9430556211	Dr. Binay Kr.	CWJC No. 2732/2016	The petitioner is on the verge of death, old aged and suffering from age related ailments. Discrepancies in the pay scale matter.	No Urgency
125.	Sanjiv Kr. Singh 9955767687	Rajendra Saw and Ors.	Cr. Misc. Token No. 40361/2020 (R.Bail)	Till today Cr. Misc. No. has not been generated.	Registrar List to verify
126.	Sanjiv Kr. Singh 9955767687	Munna Mandal	Cr. Misc. Token No. 41127/2020 (R.Bail)	Till today Cr. Misc. No. has not been generated, although defect has been showing for last a week.	Registrar List to verify
127.	Abadh Kishor Singh 9650389012	Vijay Kr. Chaudhary	CWJC No. 1317/2019	This is covered matter with Civil Appeal No. 9454/2013 in the case of Union of India & Anr. V/s Ashok Kr. Aggarwal.	No Urgency
128.	Sanjiv Kr. Singh 9955767687	Abhishek Kr. singh	Cr. Misc. Token No. 41140/2020 (R.Bail)	Till today Cr. Misc. No. has not been generated, although defect has been showing for last a week.	Registrar List to verify
129.	Ramadhar Shekhar 9431431885	Shashikant Sah	Cr. Misc. 42667/2020	The marriage of the sister fixed on 11.12.2020, father of the girl had died, petitioner is the only person to	No Urgency

				arrange the marriage of his sister.	
130.	Rajani Kant Pandey 9431456407	Vikash Yadav	Cr. Misc. 30679/2020 (A.Bail)	For withdrawal.	To be Listed U/H TBM
131.	Rajani Kant Pandey 9431456407	Lal Babu Baitha	Cr. Misc. 22731/2020 (R.Bail)	Ptitioner is in custody and as such the CD call for on 04.09.2020 and has been received. The judicial order passed for list the matter on 05.10.2020 but after receiving the case diary, the case has not been listed and the office has not been complied the order passed by this Hon'ble High Court.	To be Listed
132.	Pawan Kr. 9534364524	Deepak Roy	Cr. Misc. No. 24833/2020 (R.Bail)	CD was called for and order to list the same on 09.11.2020 but inspite of the judicial order the same could not have been listed on 09.11.2020. in custody since 12.03.2020.	To be Listed
133.	Prem Prakash Poddar 9534562556	Kanchan Kr. Yadav	CWJC No. 13669/2018	Cancellation of PDS License.	No Urgency
134.	Ashok Kr. 9771059825	Munesh Mahto	CWJC EC-BRHC01-2117-2020	Release of Vehicle.	To be Listed
135.	Ashok Kr. 9771059825	Md. Chand Babu	CWJC EC-BRHC01-12725-2020	Release of Vehicle.	To be Listed
136.	Ashok Kr.	Raj Lal Sahni	CWJC	Release of	Not considered as

	9771059825		EC-BRHC01-19117-2020	Vehicle.	two Slips of Ld. Counsel already allowed
137.	Ashok Kr. 9771059825	Bina Devi	CWJC EC-BRHC01-19120-2020	Release of Vehicle.	Not considered as two Slips of Ld. Counsel already allowed
138.	Ashok Kr. 9771059825	Prem Mukhiya	CWJC EC-BRHC01-18949-2020	Release of Vehicle.	Not considered as two Slips of Ld. Counsel already allowed
139.	Pratima Kumari 8102650441	Prakash Kr.	Token No. 38751/2020 (R.Bail)	Marriage of the sister of the petitioner fixed on 12.12.2020 no other male member in his family only a widow mother in his family. Marriage card attached herewith.	No Urgency
140.	Vinay Kr. Mishra 9835490350	Kishun Devi	CWJC No. 6778/2020	Trade and Commerce, for releasing the PDS shop of the petitioner.	No Urgency
141.	Rajesh Kr. 8986264976	Batter Khan and Ors.	Token No. 32115/2020	This is a modification matter of Cr. Misc. No. 79176/2019.	To be Listed
142.	Vikas Kr. 9334334711	Raj Kr. Sinha	CWJC Token No. 14299/2020	Petitioner, without giving any opportunity of hearing and without consideration of show cause in hest petitioner has been dismissed from service which is also in contravention of order passed	No Urgency

				by Full Bench of this Hon'ble Court dt. 30.04.2020 in CWJC No. 5633/2020.	
143.	Vikas Kr. 9334334711	Law Kr. Mishra	CWJC Token No. 14234/2020	PIL to remove barriers put by Railway authorities near Mahavir Mandir Temple at Patna Railway Station and for restraining the respondent Railway Authorities to not create any hindrance to devotees/public at large in entering the premises of the said Mahavir mandir Temple by parking their vehicle on parking space adjacent to Mandir Land.	No Urgency
144.	Vikas Kr. 9334334711	Md. Neyaz Ahmad	CWJC Token No. 12488/2020	PIL has been filed against Loot of Crores of Rupees due to rampant corruption in Bihar State Madarsa Education Board, Patna.	No Urgency
145.	Harendra Kr. Tiwary 9430963405	Dr. vijay Kr.	EC-BRHC01- 19969-2020	Simple disposal in the light of order and direction passed in CWJC No. 13760/2011.	No Urgency
146.	Mahasweta	Mahanth	EC-BRHC01-	The case was	Registrar List to

	Chatterjee 8294731916	Parmanand Saheb	21239-2020	filed on 27.11.2020 but till date neither token No. nor case No. has been generated.	verify
147.	Mahasweta Chatterjee 8294731916	Tribhuwan Pd. Pandey	EC-BRHC01- 10446-2020	The case was filed on 18.07.2020, stamp reporting required.	Registrar List to verify
148.	Mahasweta Chatterjee 8294731916	Mahanth Parmanand Saheb	CWJC No. 2014/2020	The writ application has been filed for quashing of the order dt. 31.10.2019 by whic the Chairman, Religious Trust Board has appointed the respondent No. 6 as Temporary trustee under Section 33 of the Bihar Hindu Religion Trust Act.	No Urgency
149.	Mahasweta Chatterjee 8294731916	Mahanth Ram Shankar Das	I.A. No. 02/2020 in CWJC No. 22404/2019	The Chairman, Bihar Hindu Religious Trust is proceeding on the nature of Ram Janki Mandir, Under Section -28(2) (U) of the Bihar Hindu Religious Trust Act. The petitioner has challenged the power of the Chairman alone for declaring the nature of the trust since till	No Urgency

				the date full-fledged Board has not been appointed.	
150.	Mahasweta Chatterjee 8294731916	Mahanth Parmanand Saheb	EC-BRHC01-21239-2020	The petitioner has challenged the order of the SDO, Patna City dt. 25.11.2020 appointing Circle Officer, Fatuha and block Extension Officer and also request the Officer In-Charge Fatuha to provide sufficient force at the time of handing over charge to respondent No. 6. The petitioner is in possession of the Math in question, he will be thrown out of the Math if the order is allowed to be implemented.	No Urgency
151.	Mahasweta Chatterjee 8294731916	Tribhuwan Pandey	EC-BRHC99-10446-2020	The petitioner has challenged the termination order passed by the District Magistrate, Muzaffarpur in departmental enquiry as well as Service Appeal No. 65/2017 dt. 12.03.2019. After termination from his	No Urgency

				service, petitioner is appearing hardship and has no other source of income for livelihood.	
152.	Uma Shankar Sharma 9431063317	Shamim Ahmad Prawez	CWJC no. 9350/2016	The aforesaid writ petition is filed against the order by which the petitioner was dismissed from the service as Teacher. In identical matter several orders have been passed by this Hon'ble Court relying upon the Judgement dt. 29.02.2016 passed in CWJC No. 7504/2013.	No Urgency
153.	Md. Sufiyan 9835010900	Ahsan Khan	Token No. 34213 in Cr. App. No. 14093/2020	For modification of the order dt. 08.07.2020, for extension of time to surrender.	To be Listed
154.	Rajiv Kr. 9934035800	Sunil Sahani and Ors.	Token No. 42022/2020	For modification.	To be Listed
155.	Gautam Kr. Yadav 9708215824	Ramendra Yadav	EC-BRHC01-13496-2020 (R.Bail)	Marriage of the sister of the petitioner has been fixed on 13.12.2020, he is in custody since 01.12.2020, the mother of the petitioner is ill.	No Urgency
156.	Sharda Nand Mishra	Md. Taiyab Alam and	CWJC Token No.	That this writ application is	No Urgency

	9430450915	Humira Khatoon	13565/2020	bein filed for direction to continue the service of the petitioners from 04.11.2016 to re-appointed on 27.02.2017 and pay the arrear of salary from 04.11.2016 to 27.02.2017 and for direction for training scale w.e.f. Date of passing training in the year 2013.	
157.	Sharda Nand Mishra 9430450915	Ratnesh Kr.	CWJC No. Token No. 14389/2020	Release of Vehicle.	To be Listed
158.	Sharda Nand Mishra 9430450915	Gurudeo Jha	MJC No. Token No. 14389/2020 EC-BRHC01-23748-2020	For issuance of rule of contempt against the Opp. Parties for suitable convict them for disobeying the order dt. 21.09.2020 passed in CWJC No. 7769/2020.	No Urgency
159.	Sharda Nand Mishra 9430450915	Khursid Alam	CWJC No. Token No. 12189/2020	Release of Vehicle.	To be Listed
160.	Sharda Nand Mishra 9430450915	Dilip Singh	CWJC No. Token No. 13606/2020	For direction of the respondent removed the encroachment of the land.	No Urgency
161.	Ramadhar Shekhar	Lallan Sah	Cr. Misc. No. 32677/2020 (A.Bail)	The marriage of the petitioner has been fixed on 11.12.2020.	Now infructuous

162.	Shashi Shekhar Tiwary 9430010898	Miritunjay Kr. And Ors.	CWJC No. 8139/2020	Petitioners have been working as contractual employees working on as regular, the respondents without any reason or dissatisfaction is going to replace the petitioners.	No Urgency
163.	Md. Najmul Hodda 9431495219	Jai Prakash Sah	CWJC No. 14090/2019	Suspension of PDS License.	No Urgency
164.	Rakesh Kr. 9431433379	Yogendra Rai	I.A. No. EA-BRHC01-00029-2020 in Cr. App. No. 172/2017 (DB)	I.A. Has been filed for bail, appellant is languishing in jail since 9 years.	To be Listed
165.	Shashi Bhushan Kr. Mangalm 9934879978	Avinash Kr.	I.A. No. 01/2020 in CWJC No. 21064/2019	Ex-parte stay was granted in favour of the writ petitioner even when the private respondent had already taken charge. Respondent No. 7 has already entered his appearance and has also filed a petition for vacating the stay.	No Urgency
166.	Rajesh Kr. 943165098	Kaushlendra Sharma	Cr. Misc. No. 45584/2019 (A.Bail)	Quashing matter, filed against the order of cognizance dt. 21.07.2017.	No Urgency
167.	Prem Ranjan Kr.	Md. Jaddu	EC-BRHC01-10422-2020	Mother of the petitioner is seriously ill and is under	No Urgency

				continuous treatment. The petitioner being only major child he be released on bail so he can save his mother's life by taking proper care.	
168.	Chandra Shekhar Sharma 9608790625	Subhash Kr. Yadav	Token No. 13123/2020	Cancellation of PDS license	No Urgency
169.	Anant Kr. Pandey 9386867525	Kishundeo Singh	Cr. App. No. 1158/2019 (DB)	Appellant in custody since long, the aforesaid appeal was fixed for listing on 10.02.2020 under the heading "For Order"	No Urgency
170.	Mr. Ansul 8084908156	Raquiba Khanam	CWJC Token No. 13189/2020	The petitioner is a 72 years old widoe. Respondents who are anti social elements in collusion with the local government officials of Aurangabad circle, have encroached upon the land of petitioner and are also threatening her.	No Urgency
171.	Anupa Nand Jha 9835275471	Sumeshwar Prasad	Cr. Misc. No. 33452/2020 (A.Bail)	For withdrawal.	To be Listed U/H TBM
172.	Sanjeev Kr. Shrivastava 9431436243	Manish Kr.	Token No. Cr. App. (SJ) 29199/2020	Cr. App. No. (SJ) has not been generated upto now.	Registrar List to verify
173.	Sanjeev Kr.	Javed Mian	Token No. Cr.	Cr. App.(SJ)	Registrar List to

	Shrivastava 9431436243		App. (SJ) 29192/2020	No. has not been generated uptil now.	verify
174.	Sanjeev Kr. Shrivastava 9431436243	Birendra Sah	TokenNo. 37908/2020	Quashing matter. The petitioner was grant R.Bail and was also directed to pay Rs. 25,000/- to victim but the petitioner can not pay the amount.	No Urgency
175.	Sanjeev Kr. Shrivastava 9431436243	Not legible	Token No. 40227/2020	Cr. App. (SJ) No. has not been generated uptil now.	Registrar List to verify
176.	Sanjeev Kr. Shrivastava 9431436243	Brijesh Kr. Verma	Token No. Cr. Misc. No. 38805/2020	Cr. Misc. No. has not been generated as yet.	Registrar List to verify
177.	Maheshwar Prasad 9431840947	Laxman Chaudhary	EC-BRHC99- 18567-2020	In custody since long, stamp reporting required.	Registrar List to verify
178.	Maheshwar Prasad 9431840947	Raj Bhagat and Ors.	EC-BRHC99- 19495-2020	Apprehension of arrest, stamp reporting required.	Registrar List to verify
179.	Maheshwar Prasad 9431840947	Tarkeshwar Sah	CWJC EC-BRHC99- 02210-2020	Release of Vehicle.	To be Listed
180.	Sanjeev Kr. Shrivastava 9431436243	Ram Vilash Yadav	Token No. 41003/2020 (A.Bail)	Cr. Misc. No. has not been generate as yet.	Registrar List to verify
181.	Sanjeev Kr. Shrivastava 9431436243	Sandeep Paswan	Token No. 40611/2020	Cr. Misc. No. has not been generated as yet.	Registrar List to verify
182.	Sanjeev Kr. Shrivastava 9431436243	Reyaz Alam	Token No. 42222/2020	Cr. App. (SJ) No. has not been generated as yet.	Registrar List to verify
183.	Mr. Anil Chandra, 9835088870	Santosh Kumar Rajbhar	CWJC EC-BRHC01- 24586-2020	Release of Vehicle.	To be Listed

184.	Mr. Anil Chandra, 9835088870	Chandreshwar Mahto	CWJC.No.8927/2020	The above noted case has been mentioned earlier and mentioning was allowed on 18.09.2020 at Sl.No.31 but the case number has wrongly been typed CWJC.No.8929/2020 instead of CWJC.No.8927/2020 therefore the same has not been listed.	Registrar List to verify
185.	Mr. Abhinay Raj, 9472966355	Suresh Prasad Singh	CWJC.No.9134/2020	Encroachment matter.	No Urgency
186.	Mr. Yugal Kishore, 8271867733	Reeta Kumari	CWJC Token No.13707/20	Release of Vehicle in Excise Act.	To be Listed
187.	Mr. Yugal Kishore, 8271867733	Amreeta Singh	Token No.10764/20	Token no. has given on 05.10.2020 but still case no. not given.	Registrar List to verify
188.	Mr. Yugal Kishore, 8271867733	Rama Kumari	Token No.11259/20	Token no. has given on 14.10.2020, but still case no. has not given.	Registrar List to verify
189.	Mr. Siyaram Pandey, 9708943886	Chulhai Baitha & Ors	CWJC.No.14836/2016	Petitioners have reached the age of superannuation, they have served the department and qualified for regularisation.	No Urgency
190.	Mr. Yugal Kishore, 8271867733	Mohammad Taufik	EC-BRHC01-1038/20	The above mentioned case has listed on 12.10.2020, but till now neither token no. nor case no. has given.	Registrar List to verify

191.	Mr. Yugal Kishore, 8271867733	Tunni Devi & Ors	EC-BRHC01-11308/20	This case has filed on 13.10.20, but still token no. has not given.	Registrar List to verify
192.	Dr. Anjani Pd. Singh, 9934040182	Jan Chetna Evam Shaikshanik Vikash Manch	CWJC.No.210 40/2019	Petitioners has invested huge amount of money in installation of mid-day kitchen alongwith the rent staff expenses. the respondent without given any notice cancel the agreement only minor complaint by few schools (8 school out of 250 schools).	No Urgency
193.	Mrs. Nivedita Nirvikar, 9431624670	Chandra Kumar Chaubey & Ors	CWJC EC-BRHC01-22991-2020	Examination matter (B.Ed).	To be Listed
194.	Mr. Abhishek Anand, 9771402750	Suresh Choudhary	CWJC.No. 16565/2017	The matter relates to land acquisition.	No Urgency
195.	Mr. Yugal Kishore, 8271867733	Alkoniya Devi	Token No.13167/20	Token no. has given on 09.11.2020, but still case no. has not given.	Registrar List to verify
196.	Mr. Yugal Kishore, 8271867733	Lal Babu Chaubey	Token No.13069/20	Token no. has given on 07.11.2020, but still case no. has not given.	Registrar List to verify
197.	Mr. Yugal Kishore, 8271867733	Navgrah Nr. Singh	Token No.13870/20	Token no. has given on 26.11.2020, but still case no. has not given.	Registrar List to verify
198.	Mr. Yugal Kishore, 8271867733	Jagdamba Ram	Token No.13922/20	Release of Vehicle in Excise Act.	To be Listed
199.	Mr. Yugal	Pawan Mahto	Token	Token no. has	Registrar List to

	Kishore, 8271867733		No.13935/20	given on 27.12.2020, but still case no. has not given.	verify
200.	Mr. Yugal Kishore, 8271867733	Ajeet Kumar	Token No.13020/20	Token no. has given on 06.11.2020 but still case no. has not given.	Registrar List to verify
201.	Mr. Yugal Kishore, 8271867733	Akhtari Khatoun	Token No.13539/20	Token no. has given on 23.11.20 but still case no. has not given.	Registrar List to verify
202.	Mrs. Mahasweta Chatterjee, 8294731916	Mahanth Parmanand Saheb @ Acharya Mahanth Parmanand Das	CWJC.No.201 4/2020	The instant writ application has been filed for quashing of the order dated 31.10.2019 by which the Chairman, Religious Trust Board has appointed the respondent No.6 as temporary trustee under section 33 of Bihar Hindu Religion Trust Act.	No Urgency
203.	Mrs. Mahasweta Chatterjee, 8294731916	Mahanth Ram Shankar Das	I.A. No.1 of 2019(CWJC.N o.22404/2019	In the instant writ application the petitioner has challenged the power of the Chairman alone for declaring the nature of the trust since till the date full- fledged Board has not been appointed.	No Urgency
204.	Mrs. Mahasweta Chatterjee, 8294731916	Sudha Kumari	CWJC.No.163 94/2015	The petitioner was appointed as A.N.M. in the year 1980 and the date of	No Urgency

				birth recorded in her service book is 05.05.59 subsequently in the year 2015 dispute raised regarding her date of birth being 27.08.54 and the petitioner was made to retire treating her date of birth on 27.08.54.	
205.	Mr. Anil Kumar, 9431456498	Sanju Devi	EC-BRHC01-24574-2020	Release of vehicle in Excise Act.	To be Listed
206.	Mr. Munna Kumar, 9304561697	Rajesh Tiwari	EC-BRHC01-24835-2020 (MJC) Arising out of CWJC.No.718 7/2020	Release of Vehicle in Excise Act.	To be Listed
207.	Mr. Madan Mohan, 9631067997	Vidya Bhusan	EC-BRHC01-19962-2020	Release of vehicle in Excise Act.	To be Listed
208.	Mr. Madan Mohan, 9631067997	Rohit Kumar	CWJC.No.151 48/2020	Release of vehicle under Excise Act.	To be Listed
209.	Mr. Jagnnath Singh, 9431033289	Kanchan Prabha	EC-BRHC01-24891-2020	The husband of the petitioner while was posted as District Cooperative Officer, Khagaria suffered with Corona-19 Epidemic during the course of his official duty and died on 23.07.2020 where the petitioner was also declared Corona positive and even the dead	No Urgency

				body of the husband of the petitioner was not allowed to be cremated by his kith and kin and the petitioner was not extended with any monetary help or benefit as provided under Covid-19 Rules or even the service benefits i.e. death-cum-retrial dues.	
210.	Mr. Niranjana Kumar, 9199527423	Havaldar-64, Dinesh Dubey	EC-BRHC01- 22958-2020	Quashing matter.	No Urgency
211.	Mr. Prateek Tandon, 7541888278	Sangeeta Kumari	EC-BRHC01- 13303-2020	Matter relates to release of vehicle	To be Listed
212.	Dr. Anshuman, 9431045259	Rajesh Kumar No.1 and others	CWJC.No.753/ 2017	This case was mentioned earlier on 31.08.2020 and direction has been given to be listed this case but up till now this case has not been listed.	Registrar List to verify
213.	Mr. Pankaj Kumar, 9102949888	Kailash Paswan	MJC.No.806/2 020	For non compliance of order dated 22.05.2019 in MJC.No.806/2 020.	No Urgency
214.	Mr. Sanjay Kumar, 9334101186	Abha Kumari	CWJC.No.124 91/2017	The petitioner has filed writ petition for appointment on compassionate ground in place of her father.	No Urgency
215.	Mr. Sanjay Kumar, 9334101186	Sunny Kumar	BRHC01- 24372-2020	The petitioner is owner and in possession of land mentioned in	No Urgency

				Tauzi No.247, Ward No.37, Circle No.260, Holding No.148, Thana No.21, Khata No.11, Khesra No.77 admeasuring about 04 Kathas of land since 1959 and now Municipal Corporation has measured the land without any notice or information to the petitioner or his father.	
216.	Mr. Vijay Kumar Mishra, 9430810646	Sanjit Kumar & Ors	CWJC.No.632 0/20	The petitioner are declared eligible candidate for the post of Krishi Salahkar on Block level Panchayat wise.	No Urgency
217.	Mr. Suraj Samdarshi, 9334125369	Munna Kumar Sharma	CWJC.No.179 11/2018	Electricity supply disconnection notice has been served to the petitioner and supply is going to be disconnected on 12.12.2020.	To be Listed
218.	Mr. Suraj Narain Yadav, 9430810646	Dilip Kumar Sarraf & Anr	CWJC.No.168 90/2019	For withdrawal of the case.	To be Listed U/H TBM
219.	Mr. Amit Bhushan, 9430245914	Dayal Sharma	MJC.No.1059/ 2020	This case has been filed electronically after seeking permission from Hon'ble Committee for modification of order dated 03.04.2018 passed in CWJC.No.6330	To be Listed

				of 2017. This case was earlier mentioned on 13.10.2020 and on 18.10.2020 at Sl.No.11 it was ordered to be listed, but still it has not been listed.	
220.	Mr. Manoj Kumar Singh, 9431074838	Teachers Training College Barari, Bhagalpur & Ors	CWJC.No.832 5/2020	Examination matter.	To be Listed
221.	Mr. Raj Kishore Prasad, 9431648303	Shyam Kishore Chaudhary	Token No.28005/2020	Restoration matter.	To be Listed
222.	Mr. Siyaram Pandey, 9708943886	Kamdeo Kumar & others	CWJC.No.140 69/2020	Salary matter.	No Urgency
223.	Mr. Ajit Kumar, 9798118508	Shambhu Sharan Kumar	EC-BRHC01-22615-2020	PIL matter.	No Urgency
224.	Mr. Ajay Prasad. 9334106274	Mahesh Prasad	MJC.No.712/2020	Encroachment matter.	No Urgency
225.	Mr. Yugal Kishore, 8271867733	Shashant Kr.	EC-BRHC-01-24010/20	Release of vehicle.	To be Listed
226.	Mr. Siyaram Pandey, 9708943886	Izhar Ahmad & Ors	Token No.13389/2020/EC-BRHC01-11184/2020	The petitioner have got their degrees of B.Ed prior to the year 2011 and are entitled for taking part in selection of High School Teacher without passing of STET Exam but the State gov. is not allowing them to take in counselling conducted by the agencies.	No Urgency
227.	Mr. Shashi Bhushan Kumar	Radha Devi	CWJC.No.178 68/2018	The petitioner has challenged	No Urgency

	Mangalm, 9934879978			for illegal removal from the post of Panmukh of Block Panchayat samiti.	
228.	Udbhav, 8676924738	Bipin Singh	EC-BRHC-01-23544-2020	Custody since 28.6.2020	No Urgency
229.	Yugal Kishore, 8271867733	Binod paswan	EC-BRHC-01-40703-2020	Prayer for given Case Number.	Registrar List to verify
230.	Yugal Kishore, 8271867733	Rajdeo Kumar	EC-BRHC-01-40385-2020	Token No. has been given on 25.11.2020 but still case no. has not been given so humbly prayer to give case no.	Registrar List to verify
231.	Yugal Kishore, 82718667733	Raj Kumar Ram	EC-BRHC-01-40443-2020	Token No. has been given on 26.11.2020 but still case no. has not been given so humbly prayer to give case no.	Registrar List to verify
232.	Yugal Kishore, 8271867733	Vikram Kumar	EC-BRHC-01-44554/2020	Token No. has been given on 8.12.2020 but still case no. has not been given	Registrar List to verify
233.	Yugal Kishore, 8271867733	Rahul Kumar	EC-BRHC-01-39134-2020	Token No. has been given on 9.11.2020 but still case no. has not been given.	Registrar List to verify
234.	Shivam, 8884288850	Ram Chandra Sha	EC-BRHC-01-23297-2020	Custody since 12.9.2020.	No Urgency
235.	Pravin Kumar, 9835251458	Nagendra Mahto	EC=BRHC-01-09767-2020	But till date token number has not been generated.	Registrar List to verify
236.	Ritesh Kumar Narain Singh, 9835015974	Pankaj Choudhary	EC-BRHC-01-01978-2020	Bihar Prohibiton and Excise Act, 2016.	No Urgency
237.	Shivam, 8884288850	Md. Abas and ors.	EC-BRHC-01-14998-2020	Apprehension of Arrest.	No Urgency
238.	Yugal Kishore,	Shardha Devi	EC-BRHC-01-	Token No. has given	Registrar List to

	8271827733		12991-2020	6.11.2020 but still case no. has not been given.	verify
239.	Rupa Kumari, 8789774061	Subodh Kumar	EC-BRHC-01-41831-2020	Token No. has been given on 2.12.2020 but case no. has not given.	Registrar List to verify
240.	Yugal Kishore, 8271827733	Mukesh Kumar	EC-BRHC-01-36374-2020	Token No. has been given on 4.10.2020 but still case no. has not been given.	Registrar List to verify
241.	Yugal Kishore, 82718677333	Sunil Pandey	EC-BRHC-01-33381-2020	Token No. has been given on 22.9.2020 but still case no. has not been given.	Registrar List to verify
242.	Rupa Kumari, 8789774061	Ravi Kumar	EC-BRHC-01-40386-2020	Token No. has been on 25.11.2020 but still case no. has not given.	Registrar List to verify
243.	Rupa Kumari, 8789774061	Bhairo Lal Mehta	EC-BRHC-01-31724-2020	Custody since 19.5.2019	No Urgency
244.	Yugal Kishore, 8271867733	Sanjeev Ram	EC-BRHC-01-43236-2020	Token No. has given on 5.12.2020 but case no. has not been given.	Registrar List to verify
245.	Yugal Kishore, 8271867733	Maina Paswan	EC-BRHC-01-38392-2020	Token No. has been given on 21.10.2020 but still case no. has not been given.	Registrar List to verify
246.	Rupa Kumar, 8789774061	Surendra Singh	EC-BRHC-01-33785-2020	Token No. has been given on 24.9.2020 but till none case no. has not given.	Registrar List to verify
247.	Yugal Kishore, 8271867733	Damodar Ram	EC-BRHC-01-38204-2020	Token No. has given on 20.10.2020 but till now case no. has not given.	Registrar List to verify
248.	Yugal Kishore, 8271867733	Sudish Kumar	EC-BRHC-01-36934-2020	Token No. has given on 5.10.2020 but	Registrar List to verify

				still case No. has not been given.	
249.	Yugal Kishore, 8271867733	Sanjeev Kumar	EC-BRHC-01-37251-2020	Token No. has given on 12.10.2020 but still case no. has not given.	Registrar List to verify
250.	Yugal Kishore, 8271867733	Raj Kumar Rai	EC-BRHC-01-40921-2020	Token No. has been on 28.11.2020 but till case has not given.	Registrar List to verify
251.	Yugal Kishore, 8271867733	Raushan Kumar	EC-BRHC-01-42018-2020	Token No. has given on 3.12.2020 but still case no. has not given.	Registrar List to verify
252.	Rupa Kumari, 8789774061	Manas Kumar Singh	EC-BRHC-01-44609-2020	Token No. 44609- has gen on 8.12.2020 but till now case no has not been given.	Registrar List to verify
253.	Yugal Kishore, 8271867733	Md. Faiyaz Ahmad	EC-BRHC-01-05788-20220	ON this case still token no. has not given.	Registrar List to verify
254.	Yugal Kishore, 8271867733	Sumant Kumar Singh	EC-BRHC-01-18318-2020	But till now token no. has not been given.	Registrar List to verify
255.	Rupa Kumari, 8789774061	Baijnath Mahto	EC-BRHC-01-20755-2020	But till now neither token no. nor case no. has given.	Registrar List to verify
256.	Yugal Kishore, 8271867733	Chootu Mahto	EC-BRHC-01-13002-2020	But till now neither token no. nor case no. has allotted.	Registrar List to verify
257.	Rupa Kumari, 8789774061	Raju Ram	EC-BRHC-01-15704-2020	Token No. has not given prayer to provide token no. as well as case no.	Registrar List to verify
258.	Rupa Kumari, 8789774061	Dinesh Choudhary	EC-BRHC-01-15715-2020	But till now token no. has not given.	Registrar List to verify
259.	Yugal Kishore, 8271867733	Sanjay Singh	EC-BRHC-01-1035-2020	PIL has filed on 17.7.2020 for directing the	No Urgency

				respondents to stop construction work of Panchayat Bhawan and side the village.	
260.	Rupa Kumari, 8789774061	Rajesh Rai	EC-BRHC-01-20279-2020	But till now token no. has not given so case no. for its early disposal.	Registrar List to verify
261.	Rupa Kumari, 8789774061	Kundan Singh	EC-BRHC-01-15706-2020	But till now token no. has not given.	Registrar List to verify
262.	Rupa Kumari, 8789774061	Chirari Raushan	EC-BRHC-01-15702-2020	But till now token no. has not given.	Registrar List to verify
263.	Rupa Kumari, 8789774061	Raju Ram	EC-BRHC-01-15704-2020	But till now token no. has not given.	Registrar List to verify
264.	Yugal Kishore, 8789774061	Akhilesh Kumar	EC-BRHC-01-21040-2020	But till now token no. has not granted.	Registrar List to verify
265.	Rupa Kumari, 8789774061	Dineshwar Ram	EC-BRHC-01-15711-2020	But till now token no. has not given.	Registrar List to verify
266.	Rupa Kumari, 8789774061	Bainath Mahto	EC-BRHC-01-20275-2020	But till now token no. has not given.	Registrar List to verify
267.	Yugal Kishore, 8271867733	Rajeev Kumar	EC-BRHC-01-13466-2020	But till now token no. has not given.	Registrar List to verify
268.	Yugal Kishore, 8271867733	Dharmendra Kumar	EC-BRHC-01-10642-2020	But still neither token no. nor case no. has given.	Registrar List to verify
269.	Yugal Kishore, 8271867733	Ranjeet Kumar	EC-BRHC-01-20270-2020	But till now token no. has not given.	Registrar List to verify
270.	Ramakant Singh, 9931282578	Amrendra Yadav	I.A.No.1/2020 in Cr.Appeal No.606-2016	Appellant is in judicial custody since 13.6.2016.	To be Listed
271.	Bhaskar Shankar, 9430510969	Tulla Gope	EC-BRHC-01-42001-2020	This case kindly be heard out of turn as marriage is going to	No Urgency

				solemnised.	
272.	Deepak Kumar Singh, 754970964	Neeraj Kumar Singh	EC-BRHC-01-02407-2020	Only wants direction to respondent to dispose of expeditiously in fix period.	No Urgency
273.	Manoj Kumar Pandey, 9431433391	Birendra Kumar	EC-BRHC-01-41994-2020	Modification .	To be Listed
274.	Manoj Kumar Pandey, 9431433391	Subham Singh	EC-BRHC-01-42630-2020	Modification .	To be Listed
275.	Sanjeev Kumar Mishra, 9835068340	RAvindra Nath Pathak	EC-BRHC-01-13049-2020	Petitioner has never been asked for any show cause notice.	No Urgency
276.	Binoy Kumar Sinha-1, 7739899562	Gupteshwar Prasad	Cr.Revision No.41/2020	Un employment.	No Urgency
277.	Sanjay Kr. Jha 9162654684	Karan Raj	EC-BRHC01-23138-2020 (R.Bail)	The petitioner is a student of BBA course having enrolled with R.N. College, Hajipur, Vaishali. The 5 th and 6 th semeser examination is scheduled to start from 15.12.2020. A copy of admit cards of 5 th and 6 th semester is being annexed herewith.	To be Listed at the earliest
278.	Indradeo Prasad 9386442093	Sanjay Kr.	LPA No. 179/2020	For filing in hindi.	Registrar List to verify
279.	Abhay Kr. 7367019818	Ram Chandra Chaudhary	EC-BRHC01-20537-2020 (R.Bail)	The petitioner earlier filed on 08.09.2020 but the same was disapproved on 15.09.2020 due to change of portal and registry has not	Registrar List to verify

				informed about the disapproved and petitioner again filed the aforesaid case on 25.10.2020 and petitioner is in jail custody and he is Chairman of Khadi Gram Udyog Muzaffarpur and election of the said Khadi Gram Udyog is going to be held in month of Dec. 2020.	
14.12.2020					
280.	Ajay Mukherjee 9431462953	Dabhu Tanti	EC-BRHC01-13836-2020(A.bail)	Case was filed on 21.10.2020 but till now T. No. has not been generated.	Registrar List to verify
281.	Ajay Mukherjee 9431462953	Lakshman Pd. Mandal	EC-BRHC01-02647-2020(PIL)	Case was filed on 23.09.2020 but till now T. No. has not been generated.	Registrar List to verify
282.	Ajay Mukherjee 9431462953	Manoj Yadav	EC-BRHC01-14121-2020(A.bail)	Case was filed on 27.08.2020 but till now T. No. has not been generated.	Registrar List to verify
283.	Sanjeev Nikesh 9608923063	Bajrangi Kr.	Cr. Misc T. No. 36134/2020(A. bail)	Case was filed on 3.10.2020 but not listed till date.	Registrar List to verify
284.	Chandra Shekhar Anand 9304656285	Ram Janam Manjhi & Ors.	I.A EC-BRHC01-00169 in Cr. App(DB) 1096/2017	I.A for bail was ifiled on E-portal on 15.10.2020. But till now, neither the case has been approved nor I.A No. has been given. In custody since 30.06.2017	Registrar List to verify

285.	Ajay Mukherjee 9431462953	Bharat Bhushan Singh	EC-BRHC01- 13325- 2020(R.bail)	Case was filed on 21.10.2020 but till now T. No. has not been generated.	Registrar List to verify
286.	Pramod Mishra 9431201416	Sarita Devi	Cr. Misc 36705/2020	This case was filed in September itself, however, till date its status is showing as “Waiting for cause title entry”	Registrar List to verify
287.	Ashhar Mustafa 8002378361	Hasamullah	Cr. Misc 40915/2020(R. bail)	T. No. was generated on 27.11.2020 but the Case No. not generated as yet.	Registrar List to verify
288.	Mohit Shriwastava 9801787423	Dabloo Sah	Cr. Misc 33098/2020	The instant case has been numbered on 5.12.2020 but the case has not been listed in daily cause list.	Registrar List to verify
289.	Mohit Shriwastava 9801787423	Sonu Kr.	Cr. Misc 33090/2020	Withdrawal.	To be Listed
290.	Ram Kishore Singh 9471057582	Dr. Dharendra Narayan Sinha	CWJC No. 5973/2016	Withdrawal.	To be Listed U/H TBM
291.	Prabhat Ranjan 9934089894	V S Enterprises	EC-BRHC01- 24402-2020	Release of vehicle.	To be Listed
292.	Neeraj Kr. 9939003279	Pawan Pd.	Cr. Misc 30834/2020	Withdrawal.	To be Listed U/H TBM
293.	Gopal Kr. Jha 9199775381	Pappu Kr. Mahto	Cr. Misc 38953/2020	T. No. was given on 7.11.2020 but till now case no. has not been given.	Registrar List to verify
294.	Ram Shankar Das 9431420813	Uttam Kr.	CWJC EC- BRHC01-	Release of vehicle.	To be Listed

			24260-2020		
295.	Ramesh Kr. 943003358	Satyendra Chaubey & Ors.	Cr. Misc No. 32565/2020	Bail application was filed on 13.10.2020 and after its registration next listing date is fixed on 4.12.2020 but it has not been listed as yet.	To be Listed
296.	Krishna Kant Singh 9835495681	Dharmendra Rai	EC-BRHC01- 15749-2020	T. No. not generated till date.	Registrar List to verify
297.	Krishna Kant Singh 9835495681	Birendra Tiwari	EC-BRHC01- 18962-2020	T. No. not generated till date.	Registrar List to verify
298.	Krishna Kant Singh 9835495681	Manish Kr.	EC-BRHC01- 18983-2020	T. No. not generated till date.	Registrar List to verify
299.	Krishna Kant Singh 9835495681	Mani Kr.	EC-BRHC01- 21266-2020	T. No. not generated till date.	Registrar List to verify
300.	Krishna Kant Singh 9835495681	Bipin Bihari Singh	EC-BRHC01- 21269-2020	T. No. not generated till date.	Registrar List to verify
301.	Krishna Kant Singh 9835495681	Pawan Kr.	EC-BRHC01- 23115-2020	T. No. not generated till date.	Registrar List to verify
302.	Krishna Kant Singh 9835495681	Chuman Singh	EC-BRHC01- 15424-2020	T. No. not generated till date.	Registrar List to verify
303.	Ashhar Mustafa 8002378361	Surendra Das	T. No. 38601/2020(R. bail)	T. No. was generated on 4.11.2020. However, Case no. not generated as yet.	Registrar List to verify
304.	Ashhar Mustafa 8002378361	Ashafak Alam	EC-BRHC01- 16092- 2020(R.bail)	T. no. has not been generated as yet.	Registrar List to verify
305.	Sita ram Pd. 7503377102	Sarwan Singh	Cr. Misc 35937/2020	Cr. Misc No. was generated in October but till date S.R	Registrar List to verify

				has not been done.	
306.	Ashok Kr. Garg 9473244221	Sugreev Bind	T. No. 42665/2020(A. bail)	Withdrawal.	Registrar List to verify
307.	Bela Singh 9835420075	Md. Jafar Alam	T. No. 34440/2020(R. bail)	This case has been filed on 2.9.2020. T. No. was allotted on 28.09.2020 but up till now Cr. Misc. No. is not registered.	Registrar List to verify
308.	Anjum Akhter 9304171191	Prahlad Kr.	T. No. 36270/2020	T. No. was generated on 4.10.2020 but case no. has not been allotted as yet.	Registrar List to verify
309.	Anjum Akhter 9304171191	Prahlad Kr.	T. No. 36902/2020	T. No. was generated on 4.10.2020 but case no. has not been allotted as yet.	Registrar List to verify
310.	Shailendra Kr. Singh 9334707735	Triful Kri.	E-filing No. 21262/2020	Case was filed on 27.11.2020 but till date S.R has not been done. (PDS matter)	Registrar List to verify
311.	Shailendra Kr. Singh 9334707735	Ranjeet Kr. Sah	CWJC T. No. 14876/2020	Case was filed on 13.11.2020 but till date S.R has not been done. License of fertilizer shop has been suspended.	Registrar List to verify
312.	Amit Kr. Anand 9709496046	Nitish Kr.	Cr. Misc. (R.Bail) EC- BRHC01- 13280-2020	For withdrawal.	To be Listed U/H TBM
313.	Anil Prasad Singh 9931606608	Anil Prasad Singh	EC-BRHC01- 11797-2020	E-filing given on 16.10.2020 but token No. Ha not been	Registrar List to verify

				generated till now.	
314.	Rajesh Kr. 9835052103	Prakash Mahto	Token No. 38366/2020	Token No. Has been given on 21.10.2020 since then case No. Has not been given.	Registrar List to verify
315.	Rajesh Kr. 9835052103	Amit Paswan	Token No. 39757/2020	In the above noted case Cause Title has wrongly shown as Sachidanand Singh instead of Amit Paswan.	Registrar List to verify
316.	Pankaj Kr. 9835408139	Dablu Kr.	Cr. Misc. No. 30811/2020	For withdrawal.	To be Listed U/H TBM
317.	Nitu Kumari 9430965187	Sonu Mahto	EC-BRHC01-15495/2020 (R.Bail)	Till today No Token No. And case No. Has been generated in this case but stamp reporting section show that case were filed up to 16.11.2020, token No. Were generated.	Registrar List to verify
318.	Ratneshwar Prasad 9431495320	Binay Kr.	EC-BRHC01-18415/2020 (A.Bail) Cr. App. (SJ)	Till date no case no. And Token No. Has been generated but stamp reporting section shows that token No. Were generated.	Registrar List to verify
319.	Rakesh Bihari Singh 8083461948	Amarjeet Kr. And Ors.	CWJC No. 4852/2020	Online showing listing date 03.03.2020 but not listed till date.	Registrar List to verify
320.	Maheshwar	Laxman	EC-BRHC99-	Till date Token	Registrar List to

	Prasad 9431840947	Chaudhary	18567-2020	No. Has not been generated by the Registry. Stamp reporting required.	verify
321.	Maheshwar Prasad 9431840947	Jawala Prasad	EC-BRHC-99-02404-2020	Till date no Token No. Has been generated. Stamp reporting required.	Registrar List to verify
322.	Rakesh Bihari Singh 8083461948	Mukesh Kr. Yadav	EC-BRHC01-05486-2020	Case was filed on 01.11.2020 but till date Cr. Misc. No. Has not been allotted.	Registrar List to verify
323.	Rakesh Bihari Singh 8083461948	Asgari Khatoon	EC-BRHC01-05487-2020	Case was filed on 01.11.2020 but till date Cr. Misc. No. Has not been allotted.	Registrar List to verify
324.	Nitu Kumari 9430965187	Harishankar Devi and Ors.	EC-BRHC01-11965-2020 (R.Bail)	Till date no case no. And Token No. Has been generated but stamp reporting section shows that token No. Were generated.	Registrar List to verify
325.	Rekha Prasad 9386735692	Sahin Khatoon	CWJC No. 5759/2019	On the mentioning slip dt. 29.09.2020, it was ordered "To be listed" but even after lapse of about 3 months, Case has not been listed.	Registrar List to verify
326.	Ramanuj Tiwary 7033914409	Kr. Dablu	Token No. 1290/2020	This writ application	Registrar List to verify

				filed on 03.09.2020 and thereafter token No. 12901/2020 provided on 05.11.2020 till today no case No. Has been given and case has not been listed.	
327.	Umesh Chandra Verma 6202543657	Ram Lochan Das	Token No. 38864/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
328.	Umesh Chandra Verma 6202543657	Umesh Yadav	Token No. 39247/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
329.	Umesh Chandra Verma 6202543657	Shambhu Sahani	Cr. Misc. No. EC-BRHC01- 11094-2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
330.	Umesh Chandra Verma 6202543657	Pintu Patel	Cr. Misc. No. EC-BRHC01- 11104-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
331.	Umesh Chandra Verma 6202543657	Hargun Kushwaha	Cr. Misc. No. EC-BRHC01- 12929-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
332.	Umesh Chandra Verma 6202543657	Ranjana Bharti	Cr. Misc. No. EC-BRHC01- 19411-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
333.	Umesh Chandra Verma 6202543657	Shyam Rai	Cr. Misc. No. EC-BRHC01- 19450-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
334.	Umesh Chandra Verma 6202543657	Radha Krishun Prasad	Cr. Misc. No. EC-BRHC01- 19476-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
335.	Umesh Chandra Verma 6202543657	Rajan Patel	Cr. Misc. No. EC-BRHC01- 19460-2020	Cr. Misc. Token No. Has not been allotted.	Registrar List to verify
336.	Umesh Chandra Verma 6202543657	Anand Patel	Cr. Misc. No. EC-BRHC01- 19442-2020	Cr. Misc. Token No. Has not been	Registrar List to verify

				allotted.	
337.	Umesh Chandra Verma 6202543657	Subodh Singh	Token No. 38739/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
338.	Umesh Chandra Verma 6202543657	Laxman Sah	Token No. 38733/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
339.	Umesh Chandra Verma 6202543657	Arun Kr. Gupta	Cr. Misc. No. 39806/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
340.	Umesh Chandra Verma 6202543657	Abhishek Kr. Govinda	Cr. App. (SJ) No. 37138/2020	Case wsa filed on 16.09.2020, Cr. App. (SJ) No. Has not been allotted till date.	Registrar List to verify
341.	Umesh Chandra Verma 6202543657	Sonu Sahani	Cr. Misc. No. 38704/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
342.	Umesh Chandra Verma 6202543657	Lakhindra Mahto	Cr. Misc. No. 38616/2020	Case was filed on 23.09.2020, Cr. Misc. No. Has not been allotted till date.	Registrar List to verify
343.	Umesh Chandra Verma 6202543657	Bibhuti Kr. Paswan	Cr. Misc. No. 37067/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
344.	Umesh Chandra Verma 6202543657	Nitesh Kr. Singh	Cr. Misc. No. 37443/2020	Cr. Misc. No. Has not been allotted.	Registrar List to verify
345.	Umesh Chandra Verma 6202543657	Guddu Rai	Cr. Misc. No. 37079/2020	Case was filed on 11.12.2020, Cr. Misc. No. Has not been allotted till date.	Registrar List to verify
346.	Umesh Chandra Verma 6202543657	Sonu Kr.	Cr. Misc. Token No. 35899/2020	Case filed on 10.09.2020 but till date Cr. Misc. No. Has not been allotted.	Registrar List to verify
347.	Umesh Chandra Verma 6202543657	Hardeo Yadav	Cr. Misc. Token No. 37064/2020	Case was filed on 15.09.2020, Cr. Misc. No. Has not been	Registrar List to verify

				allotted till date.	
348.	Umesh Chandra Verma 6202543657	Salam	Cr. Misc. Token No. 38696/2020	Case filed on 01.10.2020, but till date Cr. Misc. No. Has not been allotted till date.	Registrar List to verify
349.	Mr. Mahaswetwa Chatterjee. 8294731916.	Mahanth Parmanand Saheb.	CWJC. No. 2014/2020.	Case is not listed in spite of order was passed on 20.09.2020 in sl. No. 24 page no. 32 that Registrar list to verify.	Registrar List to verify
350.	Mr. Sunil Kumar. 9955020406.	Lallan Kumar Mishra.	EC.BRHC01-17407/2020.	The case has been filed on 12.11.2020 but till date even token number has not been allotted/generated.	Registrar List to verify

Mentioning with regard to urgent hearing of R.bail & A.bail :

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
11.12.2020					
351.	Yugal Kishore, 8271867733	Ranjan Kumar	EC-BRHC-01-12612-2020	Petitioner is in judicial custody.	Not considered for the present
352.	Shivam, 8884288850	Santosh Kumar	EC-BRHC-01-10306-2020	Apprehension of Arrest.	Not considered for the present
353.	Arvind Kumar Sinha, 6204747826	Gappu Sah	Cr.Appeal No.1592-2020	Custody since 8.12.2017	Not considered for the present
354.	Udbhav, 8626924738	Nagendra Rai	EC-BRHC-01-09304-2020	But till now token no. has not given.	Not considered for the present
355.	Nazmul Hoda, 9431495219	Md. Phool	Cr.Misc.No. 16440-2020	Apprehension of Arrest.	Not considered for the present

356.	Nazmul Hoda, 9431495219	Md. Nazir	Cr.Misc.No.86 372-2019	Apprehensio n of Arrest.	Not considered for the present
357.	Lokesh Kumar Singh, 9771120451	Pramodh Singh	EC-BRHC-01- 10384-2020	Petitioner is in custody.	Not considered for the present
358.	Najmul Hodda, 9431495219	Md. Mosrrat	EC-BRHC-01- 34739-2020	Apprehensio n of Arrest.	Not considered for the present
359.	Ram Kumar Singh, 9334357723	Labhman Preet Singh	EC-BRHC-01- 01446-2020	Present case was filed through e- filing on 21.9.2020, Token number was generated on 16.10.2020. Direction may be issued to office of registry to place the case before the Hon'ble Bench.	Not considered for the present
360.	Udbhav, 8676924738	Khelawan Sao	EC-BRHC-01- 6148-2020	But till date token number has not given.	Not considered for the present
361.	Arvind Kumar Sinha, 6204747826	Gappu Sah	Cr.Appeal No.1592- 2020	Custody since 8.12.2013.	Not considered for the present
362.	Dinesh Prasad Verma, 9431409445	Vibhuti Rai	Cr.Appeal No.5319- 2019	Appellant is in judicial custody.	Not considered for the present
363.	Prem Prakash Poddar, 9534562556	Bablu Kumar	Cr.Misc.No. 30287-2020	Custody since 1.5.2020.	Not considered for the present
364.	Kumari Ritambhara, 8340135595	Md. Muntajim	EC-BRHC-01- 46205-2020	Petitioner is in judicial custody since	Not considered for the present

				20.8.2020.	
365.	Prateek Tandon, 7549888278	Saiyed Sadab Anwar	Cr.Misc.No. 37051-2020	That case no. is not generated token was generated on 9.10.2020	Not considered for the present
366.	Prateek Tandon, 7549888278	Manjay Sahani	Cr.Misc.No. 37053-2020	Till date case not is not generated.	Not considered for the present
367.	Ajay Kumar Tiwary, 9905885444	Ramjee Prasad	Cr.Appeal No.5323-2019	Custody since 19.9.2019.	Not considered for the present
368.	Ajay Kumar Tiwary, 9905885444	Allauddin	I.A.No.01/2020 in Cr.Appeal No.1628/2019	Custody since 1.4.2019.	Not considered for the present
369.	Nityanand Kumar, 7903901580	Dharmendra Kumar	Cr.Appeal No.5703/2019	Custody since 7.11.2019.	Not considered for the present
370.	Dr.Anshuman, 9431045259	Mithilesh Kumar Singh	EC-BRHC-01-11102-2020	Till now case no. has not been allotted.	Not considered for the present
371.	Dr.Anshuman, 9431045259	Gaurav Kumar	Cr.Misc.No. 373951/2008	For filing Vakalantma .	Not considered for the present
372.	Dr. Anshuman, 9431045259	Babul Kumar	EC-BRHC-01-16198-2020	Custody since 21.3.2016.	Not considered for the present
373.	Rajiv Krishna Bariar, 9472071449	Sanjay Kumar	EC-BRHC-01-13367-2020	Appointment Matter.	Not considered for the present
374.	Manoj Kumar Singh, 9431074838	Ranjan Giri	EC-BRHC-01-19683-2020	Apprehension of Arrest.	Not considered for the present
375.	Manoj Kumar Singh, 9431074838	Ravindra Kumar	EC-BRHC-01-19717-2020	Petitioner is in judicial custody.	Not considered for the present
376.	Manoj	Bhimal	Cr.Appeal	Petitioner is	Not considered

	Kumar Pandey, 9431433391	Yadav	No.500/2015	in judicial custody.	for the present
377.	Ramesh Tiwary, 9534110945	Krishna Singh	EC-BRHC-01-32806-2020	Till date no Cr.Misc. has been registered while the case filed on 17.9.2020	Not considered for the present
378.	Anjani Kumar Sinha, 9431691442	Dinesh Sahni	EC-BRHC-01-16789-2020	Apprehension of Arrest.	Not considered for the present
379.	Anjani Kumar Sinha, 9431691442	Sumit Kumar	EC-BRHC-01-22884-2020	Apprehension of Arrest.	Not considered for the present
380.	Swapnil Kumar Singh, 993476564	Asha Devi	Cr.Appeal No.1118/2019	Petitioner is lady and she is in judicial custody.	Not considered for the present
381.	Rupa Kumari, 8789774061	Rajeev Rai	EC-BRHC-01-00584-2020	But till now neither token no nor case no has given.	Not considered for the present
382.	Rupa Kumar, 8789774061	Akhilesh Giri	EC-BRHC-01-20096-2020	But till now neither token no. nor case no. has given.	Not considered for the present
383.	Rupa Kumari, 8789774061	Sanjay Singh	EC-BRHC-01-17570-2020	But till now neither token no. nor case no. has given.	Not considered for the present
384.	Rupa Kumari, 8789774061	Md. Kalim	EC-BRHC-01-00567-2020	But till now neither token no. nor case no. has given.	Not considered for the present
385.	Rupa Kumari, 8789774061	Biajnath Kumar	EC-BRHC-01-19256-2020	But till now neither token no.	Not considered for the present

				nor case no. has given.	
386.	Rupa Kumari, 8789774061	Papu Singh	EC-BRHC-01-17831-2020	But till now neither token no. nor case no. has given.	Not considered for the present
387.	Rupa Kumari, 8789774061	Guddu Ram	EC-BRHC-01-005681-2020	Filed on 23.11.2020 but till now neither token no. nor case no. has given.	Not considered for the present
388.	Rupa Kumari, 8789774061	Kundan Singh	EC-BRHC-01-15706/2020	Filed on 4.11.2020 but till now neither token no. nor case no. has given.	Not considered for the present
389.	Yugal Kishore, 8271867733	Navin Kumar Mishra	EC-BRHC-01-24381/2020	But till now neither token no. nor case no. has given.	Not considered for the present
390.	Yugal Kishore, 8271867733	Krishna Kumar	EC-BRHC-01-22413-2020	But till now neither token no. nor case no. has given.	Not considered for the present
391.	Yugal Kishore, 8271867733	Pankaj Ray	EC-BRHC-01-24010-2020	Humbly pray to give token no.	Not considered for the present
392.	Yugal Kishore, 8271867733	Akhlesh Kumar	EC-BRHC-01-21040-2020	Humbly pray to give token no.	Not considered for the present
393.	Yugal Kishore, 8271867733	Baijnath Mahto	EC-BRHC-01-20755-2020	Humbly pray to give token no.	Not considered for the present
394.	Yugal Kishore, 8271867733	Ranjeet Kumar	EC-BRHC-01-20270-2020	Till now token no. has not given.	Not considered for the present
395.	Yugal Kishore,	Madan Chaudhary	EC-BRHC-01-20292-2020	Humbly pray to	Not considered for the present

	8271867733			given token no.	
396.	Yugal Kishore, 8271867733	Rajesh Rai	EC-BRHC-01-20279/2020	Humbly pray to grant to token no.	Not considered for the present
397.	Yugal Kishore, 8271867733	Santosh Jha	EC-BRHC-01-18284-2020	Humbly pray to grant to token no.	Not considered for the present
398.	Yugal Kishore, 8271867733	Subodh Ram	EC-BRHC-01-18311/2020	Humbly pray to grant to token no.	Not considered for the present
399.	Yugal Kishore, 8271867733	SANTOSH SINGH	EC-BRHC-01-18318-2020	But till now token no. has not given.	Not considered for the present
400.	Yugal Kishore, 8271867733	Jai Kumar	EC-BRHC-01-18657-2020	But still token no. has not given.	Not considered for the present
401.	Yugal Kishore, 8271867733	Pramod Kumar	EC-BRHC-01-466-2020	Apprehension of Arrest.	Not considered for the present
402.	Yugal Kishore, 8271867733	Chhotu Mahto	EC-BRHC-01-1210/2020	But till now token no. has not given.	Not considered for the present
403.	Yugal Kishore, 8271867733	Birendra Mahto	EC-BRHC-01-17859-2020	But till now token no. has not been given.	Not considered for the present
404.	Gauri Shankar Prasad, 9934673884	Biru Prasad	Cr.Misc.No. 233-2020	Petitioner is in judicial custody.	Not considered for the present
405.	Pratima Kumari, 8102650441	Rajeev Kumar	EC-BRHC-01-37235-2020	Marriage of the sister of the petitioner fixed on 12.12.2020 no any other male member in	Not considered for the present

				his family.	
406.	Md. Murad Ashraf, 9097074108	Sugga Yadav	Cr.Misc.No. 9386-2020	Apprehension of Arrest.	Not considered for the present
407.	Gauri Shankar Prasad, 9934673884	Sinku Devi and ors.	EC-BRHC-01-10225/2020	Petitioners have surrendered in the court below.	Not considered for the present
408.	Lokesh Kumar Singh, 9771120451	Dinesh Sharma	EC-BRHC-01-9005-2020	Petitioner is in judicial custody.	Not considered for the present
409.	Shivam	Santosh Kumar Sah	EC-BRHC-01-5718-2020	But till date its token number has not been generated.	Not considered for the present
410.	Sanjeev Kumar Mishra, 9835068340	Sa njay yadav and anr.	EC-BRHC-01-06215-2020	Apprehension of Arrest.	Not considered for the present
411.	Dilip Kumar 9835070290	Pawan Kumar	Cr. Misc.44305/2020 (R. Bail)	In custody since 05.02.2017. Other similar situated persons have been granted bail.	Not considered for the present
412.	Gautam Kumar Yadav 9708215824	Rahul Kumar	EC-BRHC01-16749-2020 (R. Bail)	The petitioner is under custody since 17.02.2020. The mother of the petitioner is ill. The case was filed on 06.11.2020, but till today neither the token number was given nor case number was given.	Not considered for the present
413.	Arvind Kumar 9334428381	Suresh Manjhi	Cr. Misc. 32398/2020 (A. Bail)	Petitioner is a government employee.	Not considered for the present

				Apprehension of arrest.	
414.	Gautam Kumar Yadav 9708215824	Jitendra Kumar Patel	EC-BRHC01-17254-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
415.	Gautam Kumar Yadav 9708215824	Sonu Sharma	Token No. 41620/2020 (R. Bail)	The mother of the petitioner is ill. The case was filed on 07.10.2020, but till today only the token number was given on 02.12.2020 but case number was not.	Not considered for the present
416.	Kanhaiya Jee Tiwary 9661461725	Punam Rai	EC-BRHC01-22316-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
417.	Sudhir Kumar Sinha 9934227501	Pawan Kumar	Cr. Misc. 16305/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
418.	Kanhaiya Jee Tiwary 9661461725	Santosh Kumar Rawat	EC-BRHC01-16768-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
419.	Shivam 8884288850	Dhiraj Lal	EC-BRHC01-24122-2020 (R.Bail)	In custody since 06.05.2020.	Not considered for the present
420.	Dilip Kumar 9835070290	Manish Prasad	EC-BRHC01-17236-2020 (R. Bail)	The petitioner is suffering from stone problem and is in custody for more than two years.	Not considered for the present
421.	Kundan Kumar 9430921661	Pramod Bhuiyan	EC-BRHC01-11355-2020 (R. Bail)	In custody since 05.06.2020. Till date token number has also not been generated.	Not considered for the present
422.	Kundan Kumar 9430921661	Mukesh Kumar	EC-BRHC01-18490-2020 (R. Bail)	In custody since 24.08.2020. Till date token number has	Not considered for the present

				also not been generated.	
423.	Shivam 8884288850	Garibnath Mahto	EC-BRHC01- 23302-2020 (R. Bail)	In custody since 10.10.2020.	Not considered for the present
424.	Raghunandan Kumar Singh 9835049367	Vinod Singh	EC-BRHC01- 22670-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
425.	Sudhir Kumar Sinha 9934227501	Daulti Devi	Cr. Misc. 17706/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
426.	Shivam 8884288850	Shyam Nandan Sharma	EC-BRHC01- 24263-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
427.	Sanjeev Kumar Shrivastava 9431436243	Faiyaz Alam	Cr. Misc. 42982/2020 (R. Bail)	In custody. Cr. Misc. No. has not been generated.	Not considered for the present
428.	Sanjeev Kumar Shrivastava 9431436243	Jagernath Patel	Cr. Misc. 40492/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
429.	Sanjeev Kumar Shrivastava 9431436243	Mumtaj Alam	Cr. Misc. 41806/2020 (R. Bail)	In custody. Cr. Misc. No. has not been generated.	Not considered for the present
430.	Anu Priyadarshni 9162211288	Dharmveer Kumar	Token No. 39186/2020 (R. Bail)	In custody since 20.08.2020. the petitioner is sole bread earner of his family and his mother is suffering from acute cardiovascular disease.	Not considered for the present
431.	Mohit Shriwastava 9801787423	Bilar Singh	EC-BRHC01- 17147-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
432.	Maheshwar Prasad 9431840947	Raj Bhagat & Ors.	EC-BRHC99- 21820-2020 (R. Bail)	In custody since long.	Not considered for the present
433.	Maheshwar Prasad 9431840947	Vikash Kumar & Ors.	EC-BRHC99- 21783-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
434.	Maheshwar	Narendra	EC-BRHC99-	Apprehension	Not considered

	Prasad 9431840947	Singh & Ors.	20227-2020 (A. Bail)	of arrest.	for the present
435.	Maheshwar Prasad 9431840947	Jawala Prasad	Token NO. 40315/2020 (R. Bail)	In custody since long.	Not considered for the present
436.	Maheshwar Prasad 9431840947	Ankaj Kumar	Token NO. 39953/2020 (R. Bail)	In custody since long.	Not considered for the present
437.	Sanjeev Kumar Shrivastava 9431436243	Anand Srivastava	Cr. Misc. 38763/2020 (A. Bail)	Apprehension of arrest. Cr. Misc. No. has not been generated.	Not considered for the present
438.	Sanjeev Kumar Shrivastava 9431436243	Nawal Kishore Prasad	Cr. Misc. 41201/2020 (A. Bail)	Apprehension of arrest. Cr. Misc. No. has not been generated.	Not considered for the present
439.	Tej Pratap Singh 9199761865	Sukhdeo Rai	Cr. Misc. No. 19548/2020 (R. Bail)	Vide order dated 06.07.2020 passed by Hon'ble Mr. Justice Ashwani Kumar Singh, the diary was called for and same has been received in section. The petitioner is an old person and in languishing jail for more than 10 months i.e. from 28.02.2020.	Not considered for the present
440.	Dinesh Prasad Verma 9431409445	Jiwachh Mahto	EC-BRHC01- 20565-2020 (R. Bail)	In the above case neither token no. generated nor case no assigned. Petitioner is in custody.	Not considered for the present
441.	Sunil Kumar Singh 9430067954	Upendra Mandal & Ors.	Cr. Appl. (SJ) 2050/2020 (A. Bail)	Appellants being labourers,	Not considered for the present

				apprehending arrest and thus causing handships in discharge of their livelihood.	
442.	Jitendra Kumar Pandey 9431039619	Mamnoon	Cr. Misc. No. 80101/2019 (A. Bail)	Apprehension of arrest. The matter was directed to be listed on 27.07.2020 vide order dt. 24.06.2020 but till date the matter is pending to be listed.	Not considered for the present
443.	Mrigendra Kumar 9973093101	Anil Kumar Sinha	EC-BRHC01-12035-2020 (R. Bail)	In custody.	Not considered for the present
444.	Navin Kumar 7992287542	Jitendra Kumar	EC-BRHC01-12547-2020 (R. Bail)	In custody since 04.03.2020.	Not considered for the present
445.	Durga Nand Jha 9939945223	Pradeep Singh	EC-BRHC01-21389-2020 (R. Bail)	In custody since 21.05.2020.	Not considered for the present
446.	Sharda Nand Mishra 9430450915	Basudev Das	Token No. 35237/2020 (R. Bail)	Present regular bail filed on 29.08.2020 with permission on 27.08.2020 but till today case has not been listed.	Not considered for the present
447.	Yash Singh 7091091141	Jitender Kumar	EC-BRHC01-21211-2020 (R. Bail)	In custody since 15.05.2020.	Not considered for the present
448.	Sushil Kumar Singh 9431221125	Anuj Kumar Singh	Cr. Misc. 50963/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
449.	Gautam Kumar Yadav 9708215824	Bikash	EC-BRHC01-17964-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
450.	Md Naimul Hodda	Md Ikram	EC-BRHC01-0482-2020 (A.	Apprehension of arrest.	Not considered for the present

	9431495219		Bail)		
451.	Rajeev Ranjan 7766929302	Md Ehsan	EC-BRHC01- 09465-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
452.	Rajeev Ranjan 835470870	Md Neyaz & Anr.	EC-BRHC01- 15722-2020 (A. Bail)	Apprehension of arrest. The above mentioned case under heading “Admission” for earlier disposal.	Not considered for the present
453.	Gautam Kumar Yadav 9708215824	Mangal Singh	Token NO. 42810/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
454.	Gautam Kumar Yadav 9708215824	Prawez Alam	Token no. 41540/2020 (R. Bail)	In custody since 30.05.2020.	Not considered for the present
455.	Ranjeet Kumar Singh 9334029710	Bashishth Muni Singh	Cr. Misc. 26436/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
456.	Gautam Kumar Yadav 9708215824	Radhika Devi	Token no. 42464/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
457.	Gautam Kumar Yadav 9708215824	Rampravesh Singh	Token NO. 41540/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
458.	Praveen Kumar Agrawal 9431268441	Manohar Yadav & Anr.	Cr.misc. 33694/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
459.	Ashok Kumar Kashyap 9430212923	Deepak Kumar	Cr. Misc. 5976/2020 (R. Bail)	The matter is pending before six month. Petitioner is suffering from hear disease.	Not considered for the present
460.	Sharda Nand Mishra 9430450915	Arun Yadav	EC-BRHC99- 15885-2020 (R. Bail)	In custody since 21.12.2019.	Not considered for the present
461.	Rudal Singh 9304613876	Raj Kumar Ray	Token no. 44870/2020 (R. Bail)	In custody since 09.08.2020.	Not considered for the present
462.	Rajive Ranjan Singh 9835613117	Nanda Mandal	Cr. Misc. 10808/2020 (A. Bail)	Apprehension of arrest. His family marriage has been	Not considered for the present

				solemnize.	
463.	Gautam Kumar Yadav 9708215824	Tulsi Roy	EC-BRHC01-17990-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
14.12.2020					
464.	Jai Prakash Verma, 9835223045	Raj Mangal Kumar	Token No. EC-BRHC-01-23304-2020	Apprehension of Arrest.	Not considered for the present
465.	Jai Prakash Verma, 9835223045	Om Prakash Rai	Token No. EC-BRHC-01-43794-2020	Apprehension of Arrest.	Not considered for the present
466.	Jai Prakash Verma, 9835223045	Ranjeet Kumar	Token No. EC-BRHC-01-16861-2020	Custody since 5.9.2020.	Not considered for the present
467.	Jai Prakash Verma, 9835223045	Harishankar Rai	Token No. EC-BRHC-01-13788-2020	Custody since 01.07.2020.	Not considered for the present
468.	Jai Prakash Verma, 9835223045	Rajnish	Token No. EC-BRHC-01-30909-2020	Apprehension of Arrest.	Not considered for the present
469.	Jai Prakash Verma, 9835223045	Chandan Paswan	Token No. EC-BRHC-01-22093-2020	Custody since 1.10.2020	Not considered for the present
470.	Jai Prakash Verma, 9835223045	Umesh Sahani	Token No. EC-BRHC-01-43722-2020	Custody since 18.7.2020.	Not considered for the present
471.	Jai Prakash Verma, 9835223045	Rahul Kumar	Token No. EC-BRHC-01-43724-2020	Apprehension of Arrest.	Not considered for the present
472.	Jai Prakash Verma, 9835223045	Rahul Kumar Tiwari	Token No. EC-BRHC-01-42069-2020	Custody since 7.4.2020.	Not considered for the present
473.	Rashid Zafar, 9162910514	Ritesh Kumar	Token No. EC-BRHC-01-18926-2020	The father of the petitioner is in serious condition and presently admitted to Bhardwaj Hospital, Varanasi. The Mother is old lady and suffering from related ailments.	Not considered for the present
474.	Mukesh Kumar Singh,	Imtayaj Ansari	Token No. EC-BRHC-01-	Waiting for case title entry through cases	Not considered for the present

	9835417862		37644/2020	filed after this case have allotted Cr.Misc. number are listed u/h or for orders.	
475.	Ramanuj Tiwary, 7033914409	Shekh Mseehuddin	Cr.Misc.No.32 977-2020	Custody since 27.6.2020.	Not considered for the present
476.	Umesh Prasad, 9955240290	Harendra Sah	Token No. EC-BRHC-01-45880-2020	Apprehension of Arrest.	Not considered for the present
477.	Devendra Kumar, 9431094447	Rajnish Sahni	Token No. EC-BRHC-01-40017-2020	The above r.bail was filed in October 2020 but till today no Cr.Misc. has been allotted.	Not considered for the present
478.	Sharda Nand Mishra, 9430450915	Ram Chandra Das	Token No. EC-BRHC-01-35108-2020	Present regular bail filed on 8.9.2020 with permission on 1.9.2020 but till today case has not listed whenever cases which has filed later on to present case the said very cases has heard and disposed.	Not considered for the present
479.	Sharda Nand Mishra, 9430450915	Dhananjay Das	Token No. EC-BRHC-01-36585-2020	Present regular bail filed on 10.9.2020 with permission on 9.9.2020 but till today case has not listed whenever cases which has filed later on to present case the said very cases has heard and disposed.	Not considered for the present
480.	Sharda Nand Mishra, 9430450915	Sanjay Das and ors.	Token No. EC-BRHC-01-35060-2020	Present regular bail filed on 8.9.2020 with permission on 1.9.2020 at Sl.No.24 but	Not considered for the present

				till today case has not listed whenever caes which has filed later on to present case the said very cases has heard and disposed.	
481.	Udbhav, 8676924738	Kamal Arya	Token No. EC-BRHC-01-19742-2020	Apprehension of Arrest.	Not considered for the present
482.	Surendra Kumar Choubey, 9334631512	Kalamuddin Ansari	Token No. EC-BRHC-01-24344-2020	Appellant is in custody.	Not considered for the present
483.	Udbhav, 8676924738	Suresh Prasad	Token No. EC-BRHC-01-24904-2020	Apprehension of Arrest.	Not considered for the present
484.	Udbhav, 8676924738	Rajesh Kumar	Token No. EC-BRHC-01-24726-2020	Apprehension of Arrest.	Not considered for the present
485.	Ramanuj Tiwary, 7033914409	Roshan Barti	Token No. EC-BRHC-01-18416-2020	Custody since 15.9.2020.	Not considered for the present
486.	Mukesh Kumar Singh, 9835417862	Gajendra Sah	Cr.Misc.No. 39406-2020	Petitioner is in judicial custody.	Not considered for the present
487.	Sanjay Kumar Pandey, 9931607625	Yogesh Kumar	Token No. EC-BRHC-01-16733-2020	Custody since 3.6.2020.	Not considered for the present
488.	Sanjay Kumar Pandey, 9931607625	Bhuvar Yadav	Token No. EC-BRHC-01-17497-2020	Custody since 18.9.2020.	Not considered for the present
489.	Sanjay Kumar Pandey, 9931607625	Anjani Sah	Token No. EC-BRHC-01-17520-2020	Custody since 18.9.2020.	Not considered for the present
490.	Sanjay Kumar Pandey, 9931607625	Deepak yadav	Token No. EC-BRHC-01-17524-2020	Custody since 13.9.2020	Not considered for the present
491.	Sanjay	Deepak Gupta	Token No. EC-	Custody since 18.9.2020.	Not considered

	Kumar Pandey, 9931607625		BRHC-01-17484-2020		for the present
492.	Anil Kumar No.1, 9934066361	Shambhu Mahto and ors.	Token No. EC-BRHC-01-36058-2020	In this case token number generated on 3.10.2020 but case number has not been given till date whereas in similar matter token number generated after this case running on daily cause list.	Not considered for the present
493.	Parshuram Singh, 9334103898	Mani Ram Singh	Token No. EC-BRHC-01-096721-2019	Apprehension of Arrest.	Not considered for the present
494.	Ravindra Kumar Singh, 9431322482	Dilip Kumar Sah	Token No. EC-BRHC-01-43820-2020	Permission may be allowed to file Vakalatnama on behalf of the informant.	Not considered for the present
495.	Akhilesh Dutta Verma, 9334269690	Arjun Singh	Cr.Misc.No. 30955-2020	Apprehension of Arrest.	Not considered for the present
496.	Akhilesh Dutta Verma, 9334269690	Pintu Kumar	Token No. EC-BRHC-01-43976-2020	Petitioner is rotten in jail since one year in a false case under SC/ST Act.	Not considered for the present
497.	Rakesh Bihari Singh, 8083461948	Mukesh Kumar Yadav	Token No. EC-BRHC-01-05486-2020	Case was filed on 1.11.2020 but till date Cr.Misc.No. has not been allotted.	Not considered for the present
498.	R.B.Singh, 8083461948	Asgari Khatoon	Token No. EC-BRHC-01-05487-2020	Case was filed on 01.11.2020 but till date Cr.Misc.No. has not	Not considered for the present

				been allotted.	
499.	<u>Deepak Kumar Singh,</u> <u>9934298360</u>	Urmila Devi	Cr.Misc.No. 32068-2020	Petitioner is a lady and government teacher.	Not considered for the present
500.	Md. Harun Quareshi, 9304838589	Md. Salam	Token No. EC-BRHC-01-40947-2020	Petitioner is in custody since more than six months.	Not considered for the present
501.	Pramod Kumar Pandey, 9431072068	Wakil Mahto and ors.	<u>Cr.Misc.No. 40317-2020</u>	Apprehension of Arrest.	Not considered for the present
502.	Sunil Kumar, 9955020406	Sanjay Sahni and ors.	Token No. EC-BRHC-01-17403-2020	Apprehension of Arrest.	Not considered for the present
503.	Subodh Kumar, 9931291840	Bittu Mode	Token No. EC-BRHC-01-21461-2020	Apprehension of Arrest.	Not considered for the present
504.	Subodh Kumar, 9931291840	Sonu Satya	Cr.Misc.No. 30965-2020	Petitioner is in custody for last 6 months.	Not considered for the present
505.	Rakesh Kumar Ranjan, 9334152161	Chandan Kumar	Cr.Misc.No. 35742-2020	Stamp reporting has not been done till date.	Not considered for the present
506.	Mukesh Kumar Singh, 7761960725	Urmila Kunwar and ors.	Token No. EC-BRHC-01-20820-2020	Apprehension of Arrest.	Not considered for the present
507.	Amit Kumar Singh, 8789911904	Shyam Kewat Sharma	Cr.Misc.No. 43432-2020	Custody since 24.8.2020.	Not considered for the present
508.	Raghav Prasad, 9431624830	Dineshwa Kushwaha	Cr.Misc.No. 16446-2020	The above bail is pending since 28.2.2020 at present case is pending for scanning of	Not considered for the present

				file.	
509.	Sujeet Kumar Gupta 9835293533	Manoj Kumar	EC-BRHC01-23668-2020 (R. Bail)	the petitioner is a labourer and he was asked to do labour work by the petitioner's family and on denial he has been implicated in false case. The petitioner is under custody since January 2020.	Not considered for the present
510.	Samir Kumar 9334548288	Vishal Kumar Jha & Ors.	Cr. Appl. 5802/2019 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
511.	Nishant Kumar Sinha 9334392020	Deo Datta Mahto & Ors.	Cr. Misc. 10911/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
512.	Abhay Kumar 7367019818	Umesh Prasad	EC-BRHC01-10195-2020 (R. Bail)	In custody since 08.05.2020. The wife of the petitioner is admitted in Masaurhi Hospital due to heart pain and Doctor of the said hospital referred his wife to PMCH Patna for better treatment and no maly member is available to care his wife.	Not considered for the present
513.	Ramanuj Tiwary mob no not given	Vikash Yadav	Cr. Misc. 18411/2020	This bail application filed on 06.02.2020 till listed not taken by this Hon'ble Court.	Not considered for the present

514.	Ratan Kumar Sinha 9431221063	Shiv Shankar Prasad	EC-BRHC01-23942-2020 (R. Bail)	In custody since 22.09.2020.	Not considered for the present
515.	Surendra Kumar Mishra 9334036025	Ashutosh Mishra	Cr. Misc. 65029/2019	The petitioner is elder brother of the husband of complainant and he is also officer in Bank and the evidence before charge is likely to be closed and the charge is to be framed and after charge this care will be infructuous.	Not considered for the present
516.	Ajay Mukherjee 9431462953	Ranjit Pd. Singh & Anr.	Cr. Misc. 14931/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
517.	Ravi Prakash 9430033680	Vikrama Ram & Ors.	Cr. Misc. 33523/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
518.	Dhanendra Chaubey 9234789088	Jitendra Paswan	Token NO. 47110/2020 (R. Bail)	In custody.	Not considered for the present
519.	Surendra Kumar Mishra 9334036025	Abhishek Mishra	Cr. Misc. 68226/2019	The petitioner is husband of the complainant and he is also officer in Bank and the evidence before charge is likely to be closed and the charge is to be framed and after charge this care will be infructuous.	Not considered for the present
520.	Ajay Mukherjee 9431462953	Rajesh Kumar	Cr. Misc. 16530/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
521.	Mukesh Kumar Singh	Urmila Kumar & Ors.	EC-BRHC01-20820-2020	Apprehension of arrest.	Not considered for the present

	7767960725		(A. Bail)		
522.	Dinesh Jha 9431624676	Virendra Kumar	Token No. 39226/2020 (A. Bail)	Apprehension of arrest. The father of the petitioner is seriously ill.	Not considered for the present
523.	Raghunandan Kumar Singh 9835049367	Upendra Singh	Token NO. 43980/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
524.	Prashant Kumar 9582941399	Rohit Bharti	Cr. Misc. 80477/2019 (A. Bail)	Apprehension of arrest.	Not considered for the present
525.	Raghunandan Kumar Singh 9835049367	Ramashish Singh	Token no. 43481/2020 (R. Bail)	In custody since 28.07.2020.	Not considered for the present
526.	Raghunandan Kumar Singh 9835049367	Ranjan Kumar & Ors.	Token no. 45619/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
527.	Raghunandan Kumar Singh 9835049367	Sunny Prasad	Token no. 44343/2020 (R. Bail)	In custody since 29.08.2020.	Not considered for the present
528.	Mukul Kumari 7258983777	Phulwatiya Devi	Token no. 40082/2020 (R. Bail)	In custody since about nine months.	Not considered for the present
529.	Mukul Kumari 7258983777	Yogendra Kumar	Token no. 40081/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
530.	Ram Shankar Das 9431420813	Ravi Kumar Lalpari Devi	Token No. 45797/2020 (R. Bail)	In custody since 16.04.2020.	Not considered for the present
531.	Ram Shankar Das 9431420813	Ram Raj Thakur	Token No. 43489/2020 (R. Bail)	In custody since 06.04.2020. The petitioner have age 67.	Not considered for the present
532.	Ram Shankar Das 9431420813	Dhiraj Kumar & Anr.	Token No. 43441/2020 (R. Bail)	In custody since 26.03.2020. The petitioners are students.	Not considered for the present
533.	Saroj Kumar 9334281109	Satendra Kumar Rai	Token no. 40756/2020 (R. Bail)	In custody since 19.06.2020.	Not considered for the present
534.	Rewti Kant Raman 7870496226	Ajay Kumar Das	EC-BRHC01- 22943-2020 (R. Bail)	In custody since 30.12.2019.	Not considered for the present

535.	Rewti Kant Raman 7870496226	Chandradeo Mahto & Ors.	EC-BRHC01-22941-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
536.	Mukul Kumari 7258983777	Sanjeet Bhuiyan	Token No. 35319/2020 (R. Bail)	In custody since about two years.	Not considered for the present
537.	Sunil Kumar Singh 9430067954	Kaushal Raj	EC-BRHC01-18668-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
538.	Mukul Kumari 7258983777	Rajendra Bhuiyan	Token No. 37539/2020 (R. Bail)	In custody since one year.	Not considered for the present
539.	Rajiv Ranjan Singh 9430556211	Ruby Devi	EC-BRHC01-20774-2020	Bail matter.	Not considered for the present
540.	Arvind Prasad Singh 9934765436	Sanjay Mahato	EC-BRHC01-01400-2020	Token no. has not been given till date.	Not considered for the present
541.	Shourya Sanyal 9911690920	Rangila Devi	Cr. Misc. 15926/2019 (R. Bail)	In custody since 06.12.2019.	Not considered for the present
542.	Upendra Kumar Chaubey 9939596775	Ram Sabad Mukhiya & Anr.	Cr. Misc. 86495/2019 (R. Bail)	In custody since 31.08.2019.	Not considered for the present
543.	Ashok Kumar Singh 9431887704	Chandwa Devi	Cr. Misc. 33423/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
544.	Udbhav 8676924738	Uday Kant Choudhary	Token no. 41601/2020 (R. Bail)	In custody since 28.08.2020. Petitioner is an old man aged 64 yrs.	Not considered for the present
545.	Yash Singh 7091091141	Jitender Kumar	EC-BRHC01-21211-2020 (R. Bail)	In custody since 15.05.2020.	Not considered for the present
546.	Anil Kumar Singh 9835233506	Brijlala Yadav	Cr. Misc. 16473/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
547.	Anil Kumar Singh 9835233506	Brijlala Yadav	Cr. Misc. 16473/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
548.	Udbhav 8676924738	Komal Arya & Anr.	EC-BRHC01-19742-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
549.	Yugal Kishore	Pramod Kumar	EC-BRHC01-	Apprehension	Not considered

	8271867733		00466-2020 Cr. Appl. Sc/St Act (A. Bail)	of arrest.	for the present
550.	Prabhakar Singh 9431075415	Chandan Kumar	Token No. 35006/2020 (R. Bail)	Not listed.	Not considered for the present
551.	Ajay Mukherjee 9431462953	Chandan Yadav	Cr. Misc. 4991/2020 (R. Bail)	In custody since 19.06.2019.	Not considered for the present
552.	Udbhav 8676924738	Awadhesh Yadav	Token no. 32315/2020 (R. Bail)	In custody since 05.03.2020.	Not considered for the present
553.	Jainendra Kumar Pushkar 9386826420	Lalji Prasad	Not legible	In custody since 06.05.2019.	Not considered for the present
554.	Alok Kumar Jha 8249143657	Pankaj Agrawal	EC-BRHC01- 16233-2020 (R. Bail)	In custody. Petitioner's father is an old man aged about more than 75 yrs.	Not considered for the present
555.	Yugal Kishore 8271867733	Akseema Khatoon	Token no. 32317/2020 (R. Bail)	In custody.	Not considered for the present
556.	Anuj Kumar 9939993599	Amardeep Kumar	EC-BRHC01- 18212-2020 (R. Bail)	In custody since 14.03.2020.	Not considered for the present
557.	Md Imteyaz Ahmad 9386416816	Jeetu Kumar	Cr. Misc. 12697/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
558.	Shiv Pd Gupta 9801072115	Kanhaiya Choudhary	EC-BRHC01- 13245-2020 (R. Bail)	In custody since 13.08.2020.	Not considered for the present
559.	Shiv Pd Gupta 9801072115	Bali Ram Choudhari	EC-BRHC01- 13885-2020 (R. Bail)	In custody since 24.08.2020.	Not considered for the present